बिना नहीं बोलें। मैं लगातार इस बात की कोशिश भी कर रहा हूं कि बिना अनुमति के बोली जाने वाली बातें हाउस की प्रोसीडिंग्स में नहीं जाएं लेकिन इसके बावजूद भी लोग बोलते हैं। लीडर ऑफ दी आपोजिशन और सरकार, दोनों अगर इस बात का आश्वासन मुझे देते हैं कि बिना अनुमति कोई नहीं बोलेगा तो अच्छा होगा।

SHRI DIPANKAR MUKHERJEE: On this specific point, I was coming to the Well. I was on the point of coming to the Well. Let it be denounced. I will be justified coming to the Well.

श्री सभापति : मैं बोल रहा हूं। ...(व्यवधान)... मैं बोल रहा हूं। मैं यही चाहता हूं कि हाउस में बिना अनुमति के नहीं बोला जाए और मैं मैंबर्स से रिक्वेस्ट करना चाहता हूं कि हर बात के ऊपर वैल में आना किसी भी प्रकार से उचित नहीं है। किसी भी बात पर वैल में आना उचित नहीं है। इसका भी ध्यान रखें और भविष्य में वैल में न आएं क्योंकि मेरे कान तो खराब नहीं हुए हैं। अगर आप वहां से बोलेंगे तब भी उसे सुनकर मैं अपनी बात कह सकता हूं।

श्री संजय निरुपम (महाराष्ट्र) : जिस विषय के ऊपर आज यहां इतना विवाद हुआ है, इस विषय को आप कल सदन में रखने की अनुमति देना चाहेंगे?

श्री सभापति : मैं आज गारंटी नहीं दे सकता। मैंने पेपर्स मंगवाएं हैं। उन्हें देखकर ही मैं अनुमति दूंगा।

श्री संजय निरुपम : मेरा निवेदन है कि कल आप इस विषय पर बोलने की अनुमति दे दें।

श्री सभापति : अभी मैं बिना देखे कैसे दे दूं। इस तरह से कल फिर समस्या खड़ी हो जाएगी। अब बजट पर चर्चा शुरू होती है। श्री सी. रामचन्द्रैय्या।

श्री ललितभाई मेहता (गुजरात) : सर, पहले स्पैशल मेंशंस नहीं होंगे?

श्री सभापति : स्पैशल मेंशन इस बजट की डिबेट पूरी होने के बाद लिए जाएंगे।

THE BUDGET (GENERAL), 2004-2005

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Thank you, Sir. The first Budget of the United Progressive Alliance has been presented by Mr. P. Chidambaram, the hon. Finance Minister, in this House on 8th July. I am happy that, in a way, he is continuing with the policies that were adopted earlier by the NDA Government, and he has been continuing the same policy initiatives which were envisaged in the earlier Interim Budget. The priorities are essentially agriculture, rural development, rural employment, health care, universal education etc. etc. Nobody in this august House will dare to disagree with these priorities. Indeed, these were the

priorities of the earlier Government also. Sir, a Budget has got very laudable objectives. But just by pronouncing the objectives will take us nowhere unless they are specifically addressed with proper allocation. Then only the objectives can be achieved. I am sorry to say, Sir, there were a lot of *illusions that have been taken into consideration, not the realities, while* formulating the Budget. They have offered plenty, but offered a pittance to so many sectors. The Budget 2004-05, I can say, is a packaging masterpiece, aggregating all the schemes and calling it a specific scheme.

Sir, we have been talking about agriculture. I am privileged to talk about this subject since the six years of my first term. I am very happy that the priorities of so many Governments have been changed to agriculture, and the policy-makers of this country have recognised the importance of agriculture on which more than 60 per cent of the total population depend for their livelihood, and which contributes nearly a quarter of the GDP. But what exactly is the Government doing for this sector? Just by saying that NABARD will be providing these funds, scheduled banks will be providing this much quantum of funds, the policy initiatives do not take you anywhere. This has been our experience. Sir, the Minister has promised that the agricultural credit will be doubled in three years. Very good. Sir, there is a stipulation that the scheduled commercial banks have to finance the farming sector to the tune of 18 per cent of the total lending. But have we ever achieved it at any point of time? It varies from 9 to 13 per cent. Have you ever initiated any penal action against any bank for not having achieved these objectives? And today, you just said, "I am going to double it!" Are the banks under obligation to do it? What is the strength in your argument? I am asking you. There are disclosure norms for the banks. There are NPAs. If I become a defaulter, I won't be eligible for getting the loan again! Sir, there are numerous problems that the farming community is facing in this country, especially in areas which have been affected by drought continuously in the last three-four years, places in States like Andhra Pradesh, Karnataka, parts of Maharashtra. And still we are making the Indian farmer to depend on the vagaries of monsoon! What exactly is the Government contemplating to help the farmer so that the entire agricultural activity becomes a profitable venture in this country and the Indian farmer can live with dignity and honour? Sir, policy initiatives have been announced a long time back. But I do not see anything more than what the earlier Government has done for the farming community. I, on behalf of the farmers, am very thankful that you have not reduced the allocation. Just because you have not reduced the allocation, the Indian

farming community should be grateful to this Government! Leave alone the additional incentives that you have not provided. And what is the condition of the cooperative structure today? It is totally miserable. Today morning, the Finance Minister was telling us how many cooperative banks are in a bad shape. They are totally in a bad shape. Sir, what is the Government planning to do for making this cooperative sector which was once a vibrant sector, more active and vigorous? This sector was responsible for the development of agriculture in the country. What exactly are the innovative measures that you are planning to take? Nothing. It is virtually a *status quo* Budget that has been presented before this House.

I think nine months is not a small time to formulate your own schemes. You should have reflected your policies, your character in this Budget. Even today you have to recognise the priorities. There was growth earlier also. I am very much appreciative of the NDA Government which had achieved 8.2 per cent growth rate. But I had been telling the previous Government also that that was growth without employment. In a country with one billion population, we have to provide more jobs to the people. People's earning capacity has to be increased --then only there will be aggregate demand for goods; then only there will be savings from the people -- so that it can be channelised to the manufacturing and other sectors and they can have the capacity to buy and enjoy the services. It will have multiple effect on the economy. That is how the economy has to be built up. Ultimately, growth was there but what you have done is you could build islands of prosperity amidst ocean of poverty. So, some radical changes have to be brought so that the Indian farming community, which constitutes more than 60 per cent of the population, lives with more dignity in this country.

Now I come to the projections and allocations that have been made in the Budget. My earlier speakers have spoken very exhaustively. Especially, Shri Yashwant Sinha made a very critical analysis. The projections you have made are totally unrealistic. You have made very optimistic revenue projections. You should be optimistic not only for this year, you should be more optimistic for the next four years also.

SHRI VAYALAR RAVI (Kerala) : You want him to be pessimistic!

SHRI C. RAMACHANDRAIAH: If it is a reality, it is fine. If the reality is different and you want to be optimistic, I want you to first learn the lesson. The ground reality that pervades this year will continue to be there

for the next couple of years. There is no magic wand in the hands of the Finance Minister to change the ground realities within a couple of years, or anybody for that matter. The gross tax revenues are expected to grow on an average, as per the projections made by the Finance Minister, by 22 per cent per year, over the next three years. Will it be possible? The tax revenues during the last five years -- I would like to remind him -- up to 2003-04, grew just by 7 per cent. If such is the case, what are the positive changes in the fundamentals of this economy which will get you an incremental growth rate of 15 per cent? The Finance Minister has to explain it. What should I call these projections? It is nothing but daydreaming; nothing but wishful thinking. Knowing that these targets cannot be achieved, are you making a mockery of the planning? Knowing fully that you are not going to achieve this target, you have made a budgetary proposal that you are going to achieve 22 per cent growth in collections, especially in view of the constraints. The Government is committed to bring down the customs duty on par with the other Asian countries. It is a very important thing which you have to keep in mind. Then VAT is yet to be implemented. As some hon. Members said, I do not know whether they are going to implement it from the next fiscal year.

Sir, there has been more than 30 per cent increase in the tax-GDP ratio over a period of three years. Nowhere in the world, as far as my knowledge goes, has there been a 30 per cent increase in the tax-GDP ratio in three years' time. It is highly improbable even if the economy does slightly better. Again, our economy depends on vagaries of monsoon. If the agricultural growth rate is high, automatically, our growth rate will be high. Otherwise, the growth rate will go down. It is true that some Member commented that 8.2 per cent growth rate was achieved because the growth rates in agriculture and services were high. This is true. But nowhere is it different for you also. Huge economy and geo-political uncertainties are there. As they have faced them, you have to also face them. For any Finance Minister to reduce the fiscal deficit, to reduce the revenue deficit, the tax-GDP ratio has to be increased. But what exactly are the efforts that have been initiated in this Budget? No concrete efforts have been initiated, as far as I could understand from your speech. The cardinal principle which has guided you is to achieve the targets or to follow the spirit of the Fiscal Responsibility and Budget Management Act, which has made you to constrict the allocations to the social sector and other development sectors. I advise you not to be sacrosanct with this Act. Ours is a demand-constrained economy. It should be more expansionary.

You have to invest from the Government side. So, unless there is an investment from the public sector, you cannot foresee investments in the private sector. Your own man, the Chairman of the Planning Commission, Mr. Montek Singh Ahluwalia, a Committee, under his Chairmanship, had reported that there is a strong complimentality between private and public investment. You have to invest more. Only then will it generate employment. And, if you want to reduce the deficit, it is not by collection of arrears. This cannot be so. Till now, no Finance Minister has collected the entire arrears. You are depending on Rs.18,000 crores of arrears that are due to the Government. And just by serving notice, do you think they will do it? And, once your projections have failed, it will have a very devastating effect on the targets that you have set in. It is very difficult to achieve them, and your only guiding principle is FRBM Act. What is the sacrosanct that you are attaching to it? Yesterday, I happened to participate in a video-conference. I asked the World Bank Economist, Mr. Qureshi as to why the World Bank and the IMF have a myopic view about the fiscal deficits. So, unless we invest more, we cannot get private investments. Unless the investments are there in infrastructure and other sectors, we cannot develop. And, unless we grow, the people's purchasing capacity cannot be increased. Unless their purchasing capacity is increased, there will not be a demand for growth. So, it has got a cascading effect on the economy.

Sir, I need not go into the insufficient allocations that have been made on agriculture, heath care and so on. This has been widely discussed. But beautiful words have been used; hats off to the Finance Minister. We people come from remote villages and we feel enamoured with the words that have been used. But there is no sincerity in it. Good language is there. Good words are there. But adequate allocations are not there. We, the people, are not going to be satisfied with beautiful sentences and languages. We will be satisfied only if there is a performance, only if you make us live comfortably.

What is the necessity for increasing the outlay for defence? I am raising this subject because nobody has touched it. Do you want to make it a wartime Budget? What exactly is the necessity to make such a huge allocation for defence? It has been done at the expense of the social sector, at the expense of vital sectors of infrastructure like irrigation. If anybody can see the allocation for irrigation, it will truly reflect your ideas, whether you

are sincere about it or not. It is a paltry amount; Rs.100 crores less or Rs.100 crores more through the Interim Budget allocations.

Sir, the proposed expenditure on agriculture-related activities - I want to sum up all these activities, like water resources, rural development, social justice, education, health, women and child development and employment -- amounts to Rs.46,410 crores. That is the allocation that has been made. There has been a paltry increase of Rs.383 crores as compared to the Interim Budget, and the Finance Minister says that farmers are very close to his heart, and rural development is his dear subject. It is not reflected here. He has maintained only *status quo*, not more than that.

Sir, you take subsidies. I am raising it here because I want to know whether it is a reform-oriented Budget or a growth-oriented Budget or a populist Budget. What is the classification one can give to this Budget? In 2002-03, subsidies constituted 10.5 per cent of the total spending, and this year, you have brought it down to 9.1 per cent. On the other hand, you have increased the defence spending from the already high 16 per cent in 2002-03 to a staggering 18.7 per cent. Can we afford to have it? What is wrong with our Foreign Policy? Is there any apprehension of facing a war-time situation now? You have to make it clear here. The huge incremental allocation to defence gives a different meaning; it conveys a wrong connotation. Had you shifted all these incremental allocations to the rural sector, I would have accepted that the farming community is dear to you and it can easily be termed that you are pro-poor. You have announced 100 days a year employment to each family. It is a very lofty scheme. But, I think, it requires huge funding. If you take one-third of the families, and if each family contains five persons, I think, there will be around six crore families which require this employment. Do you know what is the amount that is required to provide 100 days employment at 70 rupees per day minimum wages? It is Rs.45,000 crores. What is the amount you have allocated for it? Nothing. You can say that under this *rozgar yojana*, or, that *yojana*, this scheme or that scheme, you are prepared to make allocations. What is your opinion about all these schemes which are being implemented by the States? You want to erode the autonomy of the States. We have been pleading with the Government all along, for the last five years, that it is the States which have to deal with the people, not the Centre and it is the States which know the needs of the people; it is the States which know the resources available in the States. The States are in a better position to formulate poverty alleviation programmes. These programmes should not be

formulated at Delhi and thrust on the States. If you want to give, give allocations to the States. Your schemes and similar schemes which are implemented in the States are overlapping, and there is a wastage of money. Irrespective of the party in power, we have been requesting ...*(Interruptions)*... I am very brutally frank, do not make such comments because I have been telling them, I had told them also.

Irrespective of the party in power, you want to keep more powers - legislative powers and financial powers. Right from the Sarkaria Commission, we have been requesting that keep vital sectors like defence, foreign policy, etc. with you. You want to usurp more powers and erode the autonomy of the States. You do not want to devolve the required funds to the States. The financial position of the States has been highly precarious.

श्री सभापति : आपका टाइम खत्म हो रहा है।

SHRI C. RAMACHANDRAIAH: I will finish it, Sir. I think I was given some 25 minutes.

MR. CHAIRMAN: 23 minutes. Two minutes more.

SHRI C. RAMACHANDRAIAH: I have not even ...*(Interruptions)*...

MR. CHAIRMAN: Do you want 23 minutes more? ...*(Interruptions)*... Please finish within two or three minutes.

SHRI C. RAMACHANDRAIAH: Okay. Now I come to Education Cess. This reminds me of one of the remarks of Sir Winston Churchill while opposing the Bill to grant independence to India introduced by Clement Atlee in the House of Commons. I quote, "Not a bottle of water or a loaf of bread shall escape taxation. Only the air will be free." You are truly following the legacy of Sir Winston Churchill. You have not spared anything. You have levied 2 per cent cess on all services. It will have a highly inflationary effect. If you have to mop up to improve education or literacy, you should have chosen some other scheme where the affluent sections could have contributed for it. Earlier only three services were in the service tax net. You have increased it to 71 services. Mind you, among these 71 services, more than 60 services are catering to the needs of the common people. You are making them to pay two per cent cess. To what extent is it advisable or desirable keeping in view the state of economic conditions that are prevailing in this country? And that was not a dedicated amount. That has been included in that Rs.10,000 crores which has been

allocated to the Planning Commission. What for the Planning Commission is going to spend, we are not aware. Because I am not an expert in planning, whether the House can be asked to give sanction, a blanket sanction for certain amount to the Planning Commission to spend for some purpose. Does this august House not know? I think, I have got every right to know what for these estimates are being sanctioned and what for these amounts are going to be spent. The Finance Minister has to clarify. Sir, now I want to make some suggestions.

MR. CHAIRMAN: Please do it within your allotted time.

SHRI C. RAMACHANDRAIAH: I will complete. Banks are flooded with funds. Why do not you undertake some irrigation projects? Huge food stocks are available with you. With this huge food stock and the huge money that is available with banks, why do not you undertake some big irrigation projects so that it can provide water to lakhs of acres of land in this country and farming community can have full occupation. Some such schemes should be undertaken. Nobody can prevent you. Now I come to the interlinking of rivers.

MR. CHAIRMAN: Please try to finish.

SHRI C. RAMACHANDRAIAH: It is a very noble scheme. Of course, it has got some constraints with regard to regional parties because water has to be taken into the Central List. So, you convene a meeting of the political parties and start this project. The Government does not have any powers to sort out the disputes among the riparian States. These are all the problems, which the Government is facing in the construction of projects also. I have been giving some advice and continuously I am repeating that you require a lot of funds for infrastructure. There is a parallel economy in this country with black money- thousands of crores of rupees. Every Commission will estimate one figure. You make an announcement. You issue bonds. Let us not question that source. Let them contribute with zero per cent rate of interest. You stipulate some period, eight years, ten years or fifteen years. You mop up funds and spend for the infrastructure. Sir, the need of the hour is to have some expansionary activities, provide more funds. Even by risking increase in the fiscal deficit, as long as you contain your revenue deficit, you have to invest more and don't be guided by the Fiscal Responsibility Budget Management Act. Keep it in a cold storage for a couple of years, as long as this economy grows up. It is my personal thinking because I cannot advocate

that you violate the law. If at all violation is there, we can change the law itself. But it is a demand constraint economy, you try to create more demand for the goods which can only be possible by increasing your investment; and I want to warn you that your capital formation on agriculture has considerably gone down. These are all negative aspects. But thanks to the earlier Government, you have received a resilient economy which you have admitted in the Economic Survey with huge food stocks and one billion foreign exchange reserves.

MR. CHAIRMAN: Hon. Member, your time is over. Please sit down.

SHRI C. RAMACHANDRAIAH: You are missing an opportunity. You can stipulate the schemes, in such a way, that you can make this economy more viable. Kindly apply your mind. Thank you.

कुमारी मायावती (उत्तर प्रदेश) : माननीय सभापति महोदय, यू.पी.ए. की सरकार ने वर्ष 2004-2005 का जो सामान्य बजट पेश किया है ...**(व्यवधान)**...

श्री सभापति : मायावती जी, एक मिनट रुकिए, अभी यहां कोई भी वाईस-चेयरमैन उपस्थित नहीं हैं, यदि सदन की अनुमति हो तो मैं किसी दूसरे माननीय सदस्य को यहां बिठा दूं? गवई साहब, आप आसन पर आ जाइए।

[उपसभाध्यक्ष (श्री आर.एस. गवई) पीठासीन हुए]

कुमारी मायावती : मान्यवर, यू.पी.ए. की सरकार ने वर्ष 2004-2005 का जो सामान्य बजट प्रस्तुत किया है, वैसे तो उन्होंने इसे समाज के हर वर्ग को ध्यान में रखकर तैयार किया है, लेकिन गांव, गरीब और मध्यम वर्ग को खुश करने की कुछ ज्यादा कोशिश की है। गांव, गरीब और मध्यम वर्ग को इससे कितना फायदा पहुंचेगा, यह तो वक्त ही बताएगा। इस समय इस पर ज्यादा टीका-टिप्पणी करना, मैं मुनासिब नहीं समझती हूं।

मान्यवर, जहां तक गांव और गरीब का सवाल है, इस बारे में हमारा यह मानना है कि गांवों में जितनी जनसंख्या निवास करती है, उसका लगभग 75 प्रतिशत भाग बहुजन समाज का है, जिसके अंतर्गत अनुसूचित जाति, अनुसूचित जनजाति, अन्य पिछड़े वर्ग तथा धार्मिक अल्पसंख्यक समुदाय से संबंध रखने वाले सिक्ख, मुस्लिम, ईसाई, पारसी और बुद्धिस्ट लोग आते हैं, जिनकी पापुलेशन कुल मिलाकर 100 में से 85 है, और इस विशाल आबादी का लगभग 75 प्रतिशत भाग आज भी देहातों में निवास करता है, शेष 25 प्रतिशत जो अन्य वर्ग हैं, वे लोग भी गांवों में निवास करते हैं। ये सभी तबके ज्यादातर गरीब हैं लेकिन इनमें से जो अनुसूचित जाति और जनजाति वर्ग के लोग हैं, वे सबसे ज्यादा गरीब हैं और इनकी गरीबी का मुख्य कारण है - इस देश की गैर-बराबरी वाली सामाजिक व्यवस्था। वह व्यवस्था इसका मुख्य कारण रही है। आजादी के बाद से लेकर अब तक केन्द्र में बहुत सी पार्टियों की सरकारें बनी हैं और लम्बे अरसे तक तो कांग्रेस पार्टी की सत्ता केन्द्र में रही है। लगभग 45 साल तक कांग्रेस पार्टी ने केन्द्र में हुकूमत की है और अभी भी कांग्रेस पार्टी के नेतृत्व में यू.पी.ए. की गवर्नमेंट चल रही

है। इसके अलावा और भी अन्य पार्टियों की सरकारें केन्द्र में रही हैं। लेकिन किसी भी पार्टी की सरकार ने ईमानदारी और निष्ठा से अनुसूचित जाति और जनजाति के लोगों के डवलपमेंट की तरफ ध्यान नहीं दिया, हालांकि बजट में तो डवलपमेंट की बात करते हैं। डवलपमेंट तो तब ही होगा जब देश का जो साल भर का बजट तैयार होता है, उसमें यदि शैड्यूल्ड कास्ट और शैड्यूल्ड ट्राइब्स के लिए अच्छा धन आबंटित किया जाएगा, उनके हर पहलू को ध्यान में रखकर और तभी इस वर्ग की गरीबी दूर हो सकती है और उनकी आर्थिक स्थिति में सुधार आ सकता है। बाबा साहेब डा. अम्बेडकर ने तो भारतीय संविधान में खास तौर से जो अनुसूचित जाति और जनजाति के लोग हैं, इनके डवलपमेंट के लिए इनकी जो सामाजिक और आर्थिक स्थिति थी उसको ध्यान में रखकर विशेष प्रावधान किया था। सेंटर की गवर्नमेंट, चाहे वहां किसी भी पार्टी की सरकार हो, केन्द्र में जिस भी पार्टी की सरकार बनती है और वह जब बजट लाती है तो बजट में शैड्यूल्ड कास्ट, शैड्यूल्ड ट्राइब्स के लिए जो भी धन आबंटित करती है तो उसका इस तरह से प्रचार किया जाता है जैसे कि वह अनुसूचित जाति और जनजाति के ऊपर बहुत बड़ी मेहरबानी कर रही हो। यह कोई मेहरबानी नहीं है। पूरे देश के अनुसूचित जाति और जनजाति के लोगों का यह अपना संवैधानिक अधिकार है। बाबा साहेब डा. अम्बेडकर के अथक प्रयासों के तहत भारतीय संविधान में उनको सहूलियतें मिली हैं तथा बाबा साहेब डा. अम्बेडकर ने स्पष्ट कहा है कि चाहे सेंटर की सरकार हो या स्टेट की सरकार हो इनके डवलपमेंट के लिए तो वे बजट में खास ध्यान दें और इसी को ध्यान में रखकर सेंटर और सूबे की सरकारें इनके लिए बजट में काफी धन तो आबंटित करती हैं, लेकिन कितना उसका लाभ पहुंचता है यह आजादी के बाद से लेकर अब तक पूरे देश का दलित व शोषित वर्ग बतला सकता है कि उनकी आर्थिक स्थिति में कितना सुधार हुआ है। हालांकि इस बार यू.पी.ए. की गवर्नमेंट ने बजट में शैड्यूल्ड कास्ट्स के वेलफेयर के लिए 1137 करोड़ से बढ़ाकर 1180 करोड़ रुपए का प्रावधान रखा है। बजट में धन थोड़ा बढ़ाया है। इसी प्रकार शैड्यूल्ड ट्राइब्स के लिए 1087 करोड़ से बढ़ाकर 1130 करोड़ रुपए का प्रावधान रखा है। यह धन इनकी आबादी और आर्थिक स्थिति के हिसाब से बहुत कम है और इसे बढ़ाने की जरूरत है। दूसरे, गवर्नमेंट ने तो SGSY तथा SGRY तथा IAY जैसी अन्य स्कीमों के अन्तर्गत भी अनुसूचित जाति और अनुसूचित जनजाति के लोगों को लाभ पहुंचाने के उद्देश्य से विशेष आरक्षण की व्यवस्था की है। आरक्षण का विस्तार 50 प्रतिशत से बढ़ाकर 60 प्रतिशत तक रखा है। लेकिन इस बारे में हमारा यह कहना है कि शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स के वैलफेयर के लिए जो विभिन्न स्कीमें बनी हैं, उनमें काफी कमियां हैं और जिसका लाभ पूरे तौर पर अनुसूचित जाति और जनजाति के लोगों को नहीं मिल पाता है। हम हर साल बजट में थोड़ा-थोड़ा धन तो बढ़ा देते हैं एस0सी0, एस0टी0 के लोगों के वैलफेयर के लिए, लेकिन जो स्कीमें बनी हैं उनमें इतनी कमियां हैं, क्योंकि मैं तीन बार उत्तर प्रदेश की मुख्य मंत्री रही हूं, मुझे मालूम है, मैंने स्कीमों को देखा है, इतनी कमियां हैं कि उनका पूरा लाभ अनुसूचित जाति और जनजाति के लोगों को नहीं मिल पाता। इसलिए गवर्नमेंट से मेरी यह रिक्वेस्ट है कि यदि सही मायने में शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स के लोगों का भला चाहते हैं और आपने बजट में इस बार कुछ धन भी एस0सी0, एस0टी0 के वैलफेयर के लिए बढ़ाया है, तो आप की जो स्कीमें बनी हुई हैं लम्बे अरसे से वही घिसी-पिटी स्कीमें चली आ रही हैं, उनको रिव्यू करने की जरूरत है। उनको रिव्यु करने की जरूरत है। जब तक आप रिव्यु के जरिये उन कमियों को दूर नहीं करेंगे, तब तक आप कितना भी धन बढ़ाते जायें, उसका कोई फायदा नहीं होने वाला है। इनके लिए बजट में जो धन आबंटित किया जाता है, वह समय पर

खर्च नहीं होता है। इसलिए मेरा सुझाव है कि वह धन समय पर खर्च होना चाहिए। इनके लिए जो धन आबंटित किया जाता है, वह दूसरी मदों पर खर्च कर दिया जाता है, इसलिए उसका पूरा फायदा अनुसूचित जाति और अनुसूचित जनजाति के लोगों को नहीं मिलता है। मेरा सरकार से और मंत्री जी से यह भी कहना है कि यदि आप सही मायने में गरीब तबके के लोगों का भला चाहते हैं, खासतौर से जो वीकर सैक्शन्स हैं, उनका उत्थान करना चाहते हैं, तो बजट में उनके लिए, उनकी आबादी के हिसाब से धन आबंटित किया जाना चाहिए। यदि इनकी आबादी के हिसाब से धन का आबंटन करेंगे, तो इनको ज्यादा लाभ मिल सकता है। जब मुझे उत्तर प्रदेश में तीन बार सरकार बनाने का मौका मिला, तो उत्तर प्रदेश का जो टोटल बजट था, उसमें से अनुसूचित जाति और अनुसूचित जनजाति की आबादी को ध्यान में रखकर, मैंने बजट का लगभग 21 प्रतिशत अलग से उनके लिए प्रावधान रखा। मेरी सेंट्रल गवर्नमेंट से रिक्वेस्ट है कि जितना टोटल बजट आपने तैयार किया है, उसमें से अनुसूचित जाति और अनुसूचित जनजाति की आबादी को ध्यान में रखकर, उनके लिए बजट में 21 प्रतिशत का अलग से प्रावधान रखा जाना चाहिए।

[उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) पीठासीन हुए।]

उपसभाध्यक्ष महोदय, सरकार ने बजट में गरीबी व बेरोजगारी को दूर करने के लिए बातें तो बहुत लम्बी-चौड़ी कही हैं, लेकिन मैं इसके ज्यादा डिटेल में नहीं जाना चाहती हूं। लेकिन गरीबी व बेरोजगारी को कैसे दूर करेंगे, इसका बजट में कोई उल्लेख नहीं है। इसके अलावा सरकार ने कृषि क्षेत्र में किसानों को अपने बजट में काफी सुविधाएं दी हैं, लेकिन इसका जरूरतमंद किसानों को पूरा लाभ पहुंचेगा या नहीं पहुंचेगा, इसकी तरफ भी सरकार को खासतौर से ध्यान देने की जरूरत है। जब हम किसानों की बात करते हैं, किसानों में विभिन्न वर्ग हैं, जिनके पास ज्यादा जमीन है, वे बड़े काश्तकार हैं, जिनके पास उससे कम जमीन है, वे मझोले काश्तकार हैं या फिर छोटे काश्तकार हैं, उपसभाध्यक्ष महोदय, मैं यह बताना चाहती हूं कि पूरे देश के अंदर ज्यादातर जमीन तो मुट्ठीभर बड़े किसानों के पास है, लेकिन वे खुद खेती नहीं करते हैं, उसमें खेती दूसरे लोग करते हैं और जो लोग खेती करते हैं, उसमें ज्यादातर दबा-कुचला तबका है। जिनको हम लैंड-लैस वर्कर्स कहते हैं। उनके वेलफेयर की तरफ ध्यान दिया जाना चाहिए। पहले भी सरकारों ने बजट प्रस्तुत किये हैं, इस बार भी यू.पी.ए. की गवर्नमेंट ने बजट प्रस्तुत किया है, लेकिन जो लैंड-लैस वर्कर्स हैं, उनके वेलफेयर के लिए बजट में कोई ध्यान नहीं दिया गया है। इनकी तरफ भी सरकार को ध्यान देने की जरूरत है।

उपसभाध्यक्ष महोदय, बजट में केन्द्रीय करों में राज्यों की हिस्सेदारी 30 फीसदी तक बढ़ाई गई है। इसको और बढ़ाने की जरूरत है। यदि इसको 40 फीसदी तक बढ़ा दिया जायेगा तो अच्छा रहेगा। राज्यों को केन्द्रीय ऋण पर ब्याज में डेढ़ फीसदी की राहत दी गई है, इसको और बढ़ाकर तीन फीसदी करना चाहिए। पूर्वोत्तर क्षेत्र की योजनाओं के लिए 650 करोड़ रुपये का प्रावधान किया गया है। मेरा सुझाव है कि इसमें भी और बढ़ोत्तरी करने की जरूरत है।

उपसभाध्यक्ष महोदय, मुझे यह भी मालूम हुआ है कि बजट में बिहार के लिए 3225 करोड़ रुपये के विशेष आर्थिक पैकेज की व्यवस्था की गई है। बिहार के साथ-साथ बिहार से लगे हुये जो और राज्य हैं, वे भी पिछड़े हुये हैं, उनकी तरफ भी ध्यान देने की जरूरत है। उत्तर प्रदेश राज्य है, उत्तरांचल राज्य है, झारखंड राज्य है और भी जो बिहार से लगे हुये राज्य

हैं, वे भी काफी पिछड़े हुये हैं, सेंट्रल गवर्नमेंट को उन पिछड़े हुये राज्यों को विकसित करने के लिए, उनकी तरफ भी बिहार की तरह ध्यान देने की जरूरत है। केन्द्र सरकार को अन्य राज्यों को विशेष पैकेज देने के बारे में जरूर सोचना चाहिए और खासकर के उत्तर प्रदेश की तरफ ज्यादा ध्यान देने की जरूरत है। क्योंकि इंडिया में उत्तर प्रदेश सबसे बड़ा प्रदेश है और उत्तर प्रदेश के अंदर पूर्वांचल, बुंदेलखंड आज भी काफी पिछड़े हुये हैं, इन क्षेत्रों की हालत काफी खराब है। जिस प्रकार से यू.पी.ए. गवर्नमेंट ने बिहार के लिए स्पेशल पैकेज की व्यवस्था की है, उसी प्रकार से उत्तर प्रदेश और देश के जो अन्य राज्य हैं..।

हमें दलगत राजनीति से ऊपर उठकर देश के हित में - जब हम देश की बात करते हैं तो देश के अंदर जो स्टेट्स आती हैं, उसमें जो बैकवर्ड स्टेट्स हैं, उनके डेवलपमेंट के बारे में हमें दलगत राजनीति से ऊपर उठकर हमें ऐसी रणनीति तैयार करनी चाहिए कि देश के जो सभी पिछड़े हुए राज्य हैं वे विकसित हो सकें। रक्षा बजट में एकमुश्त 11,700 करोड़ रुपए की बढ़ोत्तरी की गयी है, इससे हमारी पार्टी सहमत है। विदेशी निवेश की जो सीमा है, वह बढ़ाई गयी है, इसके बारे में गवर्नमेंट को पुनर्विचार करने की जरूरत है। मान्यवर, मैं आपका और ज्यादा समय न लेते हुए, अंत में केवल इतना ही कहना चाहती हूं कि वर्ष 2004-2005 के सामान्य बजट पर मैंने जो भी सुझाव रखे हैं, खास तौर से वीकर सेक्शंज़ को ध्यान में रखकर, उन सुझावों की तरफ केन्द्र की सरकार जरूर ध्यान देगी। इन्हीं लफ्ज़ों के साथ मैं बजट का समर्थन करती हूं। महोदय, मैं अभी लगे-हाथ कोई टीका-टिप्पणी करना मुनासिब नहीं समझती हूं। नयी-नयी गवर्नमेंट बनी है, बजट तैयार किया है, इसलिए उन्हें थोड़ा समय भी देना चाहिए। उन्होंने बजट के अंदर जो भी प्रावधान किए हैं, समाज के हर सेक्शन को और हर क्षेत्र को ध्यान में रखकर जो कुछ उन्होंने आश्वासन दिए हैं, विभिन्न क्षेत्रों तथा वर्गों को ध्यान में रखकर जितने धन का आबंटन किया है, वह अच्छी बात है। मैं आज उस पर कुछ टीका-टिप्पणी करना उचित नहीं समझती। मैंने कुछ सुझाव जरूर दिए हैं कि इसमें इतनी-इतनी बढ़ोत्तरी जरूर होनी चाहिए। मैं आशा करती हूं कि उस पर सरकार ध्यान देगी। हम आपको समय देते हैं। आपने जो बजट में प्रावधान किए हैं, जो धन आबंटित किया है, वैसे तो आपने उसकी मॉनिटरिंग करने के लिए राष्ट्रीय सलाहकार परिषद भी बनायी है, यह अच्छी बात है। उसका हम स्वागत करते हैं। मैं आशा करती हूं कि बजट में जो भी आपने स्कीम्स रखी हैं, समाज के हर सैक्शन के लिए, हर क्षेत्र के लिए, आप उसकी समय समय पर मॉनिटरिंग करेंगे और बजट में आपने जो धन का प्रावधान किया है, उसका पूरा फायदा समाज के हर सैक्शन को पहुंचे, हर क्षेत्र को पहुंचे, इसकी तरफ आप पूरा ध्यान देंगे। इन्हीं लफ्ज़ों के साथ मैं बजट का समर्थन करते हुए अपनी बात समाप्त करती हूं। धन्यवाद।

SHRI B.J. PANDA (Orissa): Mr. Vice-Chairman, Sir, I rise to speak on this Budget with mixed feelings. I have a high regard for the hon. Cabinet Minister of Finance. His deft touch in the Budget is very obvious because it contains several laudable objectives. But, equally, there are other influences, which are obvious in this Budget. These lead to many contradictions and inequities in this Budget.

Sir, the hon. Minister has himself used a cricket analogy in describing that he is not playing a one-day match, and that he expects to

play a five-day match and present many Budgets in the future. I would like to extend on that because that is interesting. Sir, we all know that he is the star player; the star batsman of his team. We know that a star batsman is capable of facing bouncers from the opposite side. But, in this situation it has already happened, hardly the match has started and the star batsman is facing bouncers from his own side.

Sir, I would like to touch upon, in all fairness, as I said, the several laudable objectives and good intentions of this Budget. These are both qualitative and quantitative objectives. And, then, I would like to take up the issues, which have several contradictions and inequities. When we look at the qualitative aspects of some of these objectives, the emphasis on education, the emphasis on increasing rural credit, the continued commitment to VAT, a fund for developing backward areas; these are all laudable.

I will just touch one of these aspects, that is, Education. Sir, in these many decades after Independence, we have developed a lopsided system where a disproportionately small quantum of investment is made in the Primary and Secondary Education, and large sections of our population are deprived. One example of this is that while the Constitutional Amendment that we made, which requires compulsory and free education for all children up to the age of 14 years, requires an annual investment of around Rs. 15,000 crores, hardly the country has been able to allot about Rs. 5,000 crores. On the other hand, there has been disproportionately higher degree of funding available for higher education which is ironic because as the country has developed, we have today other alternatives coming up in the form of, for example, many excellent private sector institutions which do not -- the higher segments -- need that kind of support. So, this lopsidedness needs to be corrected. Efforts have been going on for several years and this emphasis on education is absolutely laudable. I do not want to spend too much time. I have already mentioned about the rural credit, VAT, fund for backward areas, but it is not just the qualitative areas that deserve condemnation. There are many quantitative commitments, quantitative statements and road map which deserve a lot of compliments. For example, this Budget projects that the fiscal deficit will go down to 4.4 per cent of the GDP. If that were to happen, it would be the lowest in 25 years. In conjunction with the other projection of the revenue deficit going down to 2.5 per cent of the GDP, this would be a major landmark. Sir, in some of my own interactions with international financial

authorities, it has come to my attention that, perhaps, the single greatest issue in determining a country's credit rating, the sovereign rating of the country -- apart from our foreign exchange reserves where we have done very well, apart from the growth of our GDP where we have done reasonably well -- is the fiscal deficit. So, if this were to actually happen, it would indeed be almost noble. The projection for non-Plan Central Government expenditure to decline would be very impressive. It would be the first time in more than a decade, and a decline of nearly six per cent. Expenditure on interest payments, this Budget indicates, would continue to grow at a slower pace, which indicates this ongoing trend for the last several years of actually coming to grips with our interest payments.

There are many other issues. I will touch only on one more. There is an issue of equity here. In that, this Budget projects that there will be a balancing of the sources of tax revenues. The sources of our tax revenues had been very skewed in the past, but over the last ten years, there has been a trend of un-skewing them and bringing them into balance. And, let me just use some statistics here. Compared to the year 1995-96 and the current year, that is, 2004-05, Excise duty, which ten years ago constituted 36.1 per cent of all the taxes, by this projection of this Budget, would come down to 34.4 per cent. As I said, this is an ongoing trend and the current Budget also proposes to keep the trend going forward. Corporate taxes, which accounted ten years ago for less than 15 per cent of all the taxes gathered, this Budget proposes, would account for almost 28 per cent. Customs taxes, which were skewed very heavily ten years ago to providing almost one-third of all the taxes, more than 32 per cent, this year, has come down to almost half of that in these last ten years, to 17.1 per cent. Income tax, which a very small percentage of our population bears for the entire country, ten years ago, was 14 per cent, now, this Budget projects sixteen per cent. And, perhaps, most significant, ten years ago, service tax constituted less than one per cent and this Budget projects four-and-a-half per cent, which is a very significant growth.

Sir, if this Budget were to be rated only on good intentions and laudable objectives, then, I would find very little fault with it. In fact, as I said earlier, it would be almost noble. But, unfortunately, that is not how a Budget should be rated. A Budget has to be realistic and that is where this Budget fails. The problem is that many of the numbers don't add up. What does this indicate? It indicates that there are compulsions within the Government which have forced the hand of the hon. Minister to make

3.00 p.m.

laudable announcements, which simply cannot be backed up; grand gestures which simply cannot be funded. Let me give you an analysis, Sir. Let me share with this House my analysis. Let us go to the fundamental core numbers of the Budget. Overall, this Budget assumes a GDP growth rate of seven to eight per cent.

Now, that itself is less than what the NDA government left the country with. It had left the country with a last quarter GDP growth rate of more than 10 per cent, and an annualised GDP growth rate of more than 8 per cent. You can make excuses; you can say, we had a good monsoon, we had so many other things. But the fact remains that one must not be reluctant to acknowledge that the economy has been left in good shape.

The other cornerstone of this Budget is that inflation will be contained to within 4 to 5 per cent. The third cornerstone of this Budget is that revenues will be buoyant. Now, let us take a look at these three fundamental assumptions.

The first one is, 7 to 8 per cent GDP growth rate. But now, already, within weeks of the Budget being announced, the best estimates are that the GDP growth rate will be hardly 6 to 6.5 per cent. Just a couple of days ago, the Prime Minister himself has been quoted in a newspaper saying that unless the monsoon picks up quickly, we are not going to be able to achieve the GDP growth rates. And already, we ourselves have felt the lack of the monsoon this year.

The next assumption is, 4 to 5 per cent inflation. Let us be realistic. Inflation is already 6 per cent. If you look at one of the major components of inflation, it is oil prices. Now, if you see what has been happening to oil prices, and if you look at the prospects of oil prices for the rest of the year ...*(Interruption)*...

SHRI LALITBHAI MEHTA (Gujarat): We must consider the coal prices also.

SHRI B. J. PANDA : Yes, there are many other aspects, but if you look particularly at oil -- because oil is a major contributor to this -- it has a compounding effect. There is no way that inflation can be kept within 4 to 5 per cent.

Lastly, and very importantly, is this expectation of buoyant revenues. Let us take a look at some of these fanciful projections. This Budget estimates that total tax revenue will jump up by nearly 25 per cent, year to year, vis-a-vis last year, already, an almost 18 per cent growth from the year before that. And when last year, we have had a peak GDP growth rate of more than 8 per cent already, the chances of this happening are highly unlikely.

The estimates of Corporate Taxes are even more fanciful. On top of a last year growth on the year before that, of 36.4 per cent, this Budget estimates that this year, Corporate Taxes will contribute more than 40 per cent additionally. These fanciful numbers simply don't work.

Let us take a look at Income Tax estimates. Last year, when we had that excellent year of more than 8 per cent GDP growth rate, Income Tax kept pace, and, in fact, went beyond that, and gave us an Income Tax growth of 9.3 per cent over the previous year. This year, when we expect the GDP to go down substantially, the projections are that Income Tax will increase by more than 26 per cent! These are just not realistic. And this, despite removing nearly 1.5 crore tax payers from the net! That means this burden of Income Tax, this huge increase, is going to be limited to very few people who actually pay taxes. That is going to be nothing short of inequity, and the way that can at all be achieved is through pure harassment.

Sir, I will just take a minute or two to start rounding up. I will cite an expert here. Well, since the time left for me is short, I will not cite that expert, and I can lay this paper on the Table.

Sir, there are many other numbers which don't add up. I lauded the emphasis on education that this Budget places. But the fact remains that this two per cent cess is going to have a compounding effect, because it is charged across the board, on every tax, and that is going to raise thousands of crores. But if you look at the Budget, what actually seems to have been allocated to primary education, to secondary education, to higher education, and to all the existing literary programmes is only Rs. 800 crores. There is this mismatch between buoyant revenues that this Budget expects and the money that is actually going to be made available to these grand gestures. That mismatch needs to be explained.

Sir, coming to an end, I would like to touch upon not just these contradictions, but also the inequities, of this Budget. Sir, there are examples of strong influences at work behind the scenes in this Budget,

and that leads to inequity. I would like to touch upon the issue of funding for backward States, because I come from a backward State, the State of Orissa. Sir, as you are aware, this Budget has a special provision for funding of more than Rs. 3000 crores for a particular State. I have nothing against the people of Bihar. I think they deserve every help that they can get. But, Sir, this is an issue of equity. And I would like to touch upon some key figures to show you how starkly inequitable this Budget is. The State of Orissa has to again justify its case to get funding from a pool made available for all backward States, whereas another State already has it pre-granted.

Sir, I will just make a simple comparison between Bihar and Orissa.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): Mr. Panda, your time is over. Kindly conclude.

SHRI B.J. PANDA: I will conclude in one minute. Sir, if you look at infant mortality, Bihar's figure is 67 out of every 1000, Orissa's figure is 98. If you look at life expectancy, Bihar is 65 and Orissa is 60. If you look at percentage of population that has access to clean water, Bihar is 59 per cent, Orissa is 40 per cent. If you look at unsustainable debt burden, all States in India are in difficult time. The National Average of Debt to the Gross State Domestic Production is about 30 per cent, which itself is very bad, while Orissa is more than 61 per cent. If there is any case for an automatic allocation for backward areas development, it is Orissa. Because of the influences that are at play in this Government, Orissa has not got anything. Orissa does not have even representation in the Cabinet. In conclusion, I will just say that it need not have been so fanciful; it need not have been unrealistic. A candid approach would have got our support. We are a principled Opposition. A candid confession that the economy was left in good health, but there are compulsions, and there are constraints due to which one has to be mentally prepared for a slower rate of growth, would have got our support. I still urge the star player, the star batsman in this team not to let others fix this match for him, and bring about changes that will assure equity and remove the contradictions in this Budget. Thank you.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI) : Shri M.P. Abdussamad Samadani. Not present. Shrimati Prema Cariappa.

SHRIMATI PREMA CARIAPPA (Karnataka): Thank you for giving me an opportunity to speak on this first Budget of the UPA Government. At the

outset, I congratulate the hon. Finance Minister, Shri Chidambaram for bringing this popular, pro-poor, pro-farmers and progressive Budget in which he has made all-out efforts to implement, in letter and spirit, the script of the National Common Minimum Programme under the overall guidance of our charismatic leader, Shrimati Sonia Gandhi, our hon. Prime Minister, Dr. Manmohan Singh, and, of course, in consultation with our coalition partners. Sir, by introducing various commendable new schemes for the farmers' community, students, senior citizens, war widows, middle-class consumers and new entrepreneurs in this Budget, he has taken all possible measures and fulfilled the aspirations of the masses who swept out the anti-people bourgeois and retrograde forces out of power and gave us overwhelming mandate. Due care has been taken to promote qualitative education to all, which is the need of the hour because the number of illiterate is still very high in our country particularly in the rural and tribal areas. I am more concerned about the illiteracy among the girls and women in these areas, where majority of them are still illiterate and are being exploited a lot. The hon. Finance Minister has taken good care of this in implementing the *Sarva Siksha Abhiyan* more vigorously. I hope, the Government will pay more attention to educate the girls and women of the rural and tribal areas of this country. Levying two per cent cess on income tax and total customs duty on imports is a praiseworthy step. Hence, in our country, children of nursery and primary classes who require utmost care, considering their tender age, are given the least facilities.

The recent ghastly fire incident at Kumbhakonam-based primary school in Tamil Nadu, which took a toll of 90 students and left more than hundred students seriously injured is a glaring example of the level of the care, safety and other facilities being given to children of this age group. Even more deplorable aspect of this incident is that not even a single teacher or school staff member was killed or injured which shows how much they did to protect their students.

Sir, the national Common Minimum Programme also envisages universal access to qualitative health facilities. Health care, in our country, unfortunately, has gone out of the reach of the poor and the Government hospitals and other utilities like health centres, dispensaries, etc., are the only hope for the poor. But, these utilities are over burdened. So, more allocation has to be made to increase the number of health utilities, where, apart from providing sufficient doctors, adequate supply of medicines has to

be made. It is very good that many incentives and concessions have been offered in this Budget for setting up hospitals in rural areas.

Sir, I welcome the budgetary measures meant for generating gainful employment and assuring hundred days' employment to one able-bodied person in each family. Unemployment is a very serious problem facing the country today. The anti-social and anti-national elements are exploiting the situation and luring the youth towards terrorism. Hence, concerted efforts are needed to eradicate unemployment for which self-employment programme has to be implemented vigorously. Most of the programmes depend on the loans provided by the banks. But, corruption in sanctioning and disbursement of loans has to be tackled effectively and I have full faith in the hon. Finance Minister that he will effectively take care of this.

Sir, this Budget is a rural-oriented Budget. A compliment for this was published in the Hindi newspaper, *Hindustan* of 9th July, when its headline read, "*Chidambaram Chale Chaupal*", that means Finance Minister has concentrated on villages where the main occupation is agriculture. The proposed Accelerated Irrigation Benefit Programme, with an allocation of Rs. 2160 crores for this year, is a well-planned measure. Due to negligence of the previous Government, so far only 28 projects have been completed out of 178 large and medium projects. With the vagaries of monsoon, drought has become almost regular feature. To combat the problem of drought, water harvesting on a very large scale has become necessary. So, I compliment the Finance Minister, who has focussed on restoration of water bodies like lakes, tanks, wells, ponds, etc. These efforts will certainly yield good results. At the same time, I suggest to make rainwater harvesting compulsory for every household, business establishment, etc. To begin with, the Government can construct rainwater-harvesting structure in the Government colonies and in the premises of the Government offices and give subsidy to promote rainwater-harvesting techniques. Another aspect is that due to perpetual drought conditions, the level of ground water has gone down substantially. As a result, water has become contaminated. Even if the level is recharged, the poisonous effect will remain. So, for treating such water, treatment plants have to be installed. I hope the Government will assist the States in this regard so that de-salinisation and water treatment plants are set up to treat the water. In this regard, my home State, Karnataka, is a classic example. Sir, another commendable aspect of this Budget is that it aims to accelerate rural water supply in the country. There is an acute shortage of drinking water in the country and

the Finance Minister has rightly allocated substantial funds for the Rajiv Gandhi Drinking Water Mission which will ensure supply of safe drinking water.

Sir, I hope that the Government will certainly succeed in its endeavour. Sir, I appreciate the allocation of Rs. 2,247 crores for Indira Awas Yojana and the Government's intention to increase it, if more money is needed.

Under the credit-cum-subsidy scheme for rural household, subsidy up to Rs. 10,000 and loans up to Rs. 40,000 are to be provided to the eligible households of SC, ST and rural poor of general category. In this Budget, special care has been taken to maintain the Union character of our nation as the share of the States in Union taxes and duties has been increased to Rs. 82,227 crores from Rs. 64,758 crores for 2003-04. Besides this, the loans from the Centre to the States will now bear an interest rate of nine per cent, which will benefit the States up to Rs. 375 crores in this year itself.

Sir, setting up a Backward State Grant Fund, with a corpus of Rs. 25 crores to be provided over a period of five years, will enable the most backward States taking up and strengthening their social and physical programmes within a given time schedule. This will help in reducing the regional imbalances.

Sir, finally, I wish to invite the attention of the hon. Finance Minister to the fact that the salaried class people, particularly, the workers engaged in the unorganised sector are not happy with the Budget proposals of the Government. I hope that the Government will take into account the difficulties of these people, and, solve their problems. Once again, Sir, I support the Budget proposals, and, I thank you for having given me the opportunity to speak.

SHRI K. CHANDRAN PILLAI (Kerala): Sir, I thank you for the opportunity given to me to speak on the Budget (General), 2004-05. Sir, the Budget, though it is for a period of six or seven months, generally gives the impression that the Government intends to reorient and redirect the economic policies of our country.

Some aspects are very much agreeable, and, regarding our position, yesterday comrade Nilotpal Basu narrated a lot. I am not repeating that. Sir, we had serious reservations on certain proposals of this

Budget. First of all, while making an in-depth analysis of the Budget, there are so many aspects, which cause much disappointment. Firstly, I am focussing on the area of resource mobilisation.

Through this Budget, the Government has proposed a fiscal deficit of 4.4, percentage-wise to the GDP. Of course, it is good. But while doing so, our Defence allocation was much more higher. Without diluting the national security concerns, I am saying that a re-look can be done on that point because the national priorities are much more, as focussed in the Budget. In the agrarian sector, in concrete terms, the investment amounts are not that way narrated. Only 1.3 per cent of the GDP is allocated to that sector in toto but the contribution from the agriculture sector to the GDP, we can say, is well beyond 20 per cent. By any count, and, every count, the agriculture sector deserves much more allocation. In that regard, we can even think of five per cent, or, say up to, six per cent, that means an amount of Rs. 80,000 crores as investment in the agriculture sector in a span of five years, and, I am not saying in one year. That has not been proposed. A re-look is actually required in that sector. The question of employment has been narrated in the speech. He actually used good words for the purpose of representing the miseries of the agriculture sector, education sector, employment, everything. But to translate that into practice, actually, we want large investments in the sector which is not going that way. That is a point of difference which demands a re-look. While coming to the question of fiscal deficit, it is not a statutory compulsion for our nation to fix it at 4.4. Even in advanced countries, like Germany, collectively agreed percentages are well over. Our country's position is demanding much more investment in various sectors. So, this aspect is to be considered. Another point, I would like to make, is the proposal for the public sector investments, restructuring proposals and so on. Here, it is a suggestion for the Board for Reconstruction of Public Enterprises. We had the experience of BIFR. Finally, it turned out to be the experience of a type of Board for Industrial Funeral Rights. The working class experienced that. A good, safe road for exit was enjoyed by very many industrialists also. I am not asking everybody to join my thinking. There may be a difference. But, accounts and records show that. We are welcoming this proposal with a good intention. But, the modality of the operation of this upcoming Board for Reconstruction is not yet narrated or certified. That is to be done. Rs. 14,000 crore has been entrusted for the purpose. Actually, CMP, as a mandate for the Government in this aspect, is well violating the objective now--that is my impression. Strengthening public sector is observed in

breach and again a backdoor disinvestment policy is coming up. Profit-making public sector undertakings will not be disinvested. That is the categorical statement in the CMP. But, what is happening and what is going to happen with NTPC? The Government has decided to sell out 5 per cent to mobilise Rs. 4,000 crores. That is not at all a good proposal. We will object it to the maximum. At the same time, if the Government is serious about mobilising more resources what about the tax arrears? Is there any concrete proposal? What about the recovery of NPA assets? What about the black money, which is working as a parallel economy in this country? There are no proposals to address them. The Government is very particular to take off Rs. 4,000 crore from NTPC. It is not a correct thing. It is not in the interest of the nation. So, we ask the Government to withdraw such a proposal. Yet another point I want to make here. Some proposals for additional taxation are welcomable ones. Regarding stock exchange transaction tax, my only complaint is the proposed percentage and the amount that we are going to mobilise out of that is too meagre. We can enlarge it, strengthen it. Regarding service tax, more items are being covered and it is being expanded from 8 per cent to 10 per cent. That is a good sign. One more aspect I want to refer is related to traditional industries. For the first time, certain traditional industries have appeared in our Budget. For example, coir. Looking from Kerala point of view, that is a very good sign. Handloom is also there. But, it is to be strengthened by covering more worker-intensive sectors. For example, fishermen are not included. Cashew is a major sector. Lakhs of workers are there. It is a very major foreign exchange earner. It is not included. Further, bamboo and *biri* sectors are also not included. Allocation of Rs. 100 crore is there to rejuvenate this sector. Since it is a labour intensive industry, that will do a lot in employment generation. But, that amount is too short.

We are asking for a bigger allocation for traditional industries, so that unemployment problem, in a way, through these labour intensive industries, can be rectified to that extent. That is also a point to be taken.

Another point is regarding the cess on education. Altogether Rs.4000 crore is mobilising through this cess. Cess is applicable to certain customs duties, items as well as services. My apprehension is about its utilisation; whether it will go to the Consolidated Fund of India, or whether it will be entrusted totally as an investment fund to the educational purpose alone. Experience shows that vigilance should be there; otherwise this allotted amount will not go to the purpose for which it is actually

envisaged. I am speaking on disappointing parts in general. I want to focus on one more aspect and that is the FDI business of the Government of India. Our position is made clear in unambiguous terms, especially on telecommunications because of national security and on insurance. In insurance, in certain sectors, this UPA Government is moving beyond the NDA Government. The mandate of the people is of a strong desire to reverse the policies, to come out of the economic onslaught of the Government through neo-liberal policies. But this Government is moving on the same track and, in certain sectors, in a more aggressive way. That is not at all an acceptable proposition. We should not do it. In the name of insurance, allowing foreign companies to intervene, we are finally going to lose the reserves, which we are using for the development, including that of rural sector. Why is the Government compromising on that? Why is the Government violating the mandate of the people? It is not at all fair. That has to be changed. With these words, I conclude my remarks. Thank you.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): Thank you, Mr. Pillai.

†SHRI R. KAMARAJ (Tamilnadu): Mr. Vice-Chairman, Sir, I rise to make some points on the General Budget 2004-2005 on behalf of AIADMK. A budget in the real sense is not the one which is being lauded by the coalition partners. It is one which stands to benefit the common man. This Budget has been prepared only to satisfy the coalition partners of the ruling dispensation. Our anguish is that even the essential schemes required for Tamilnadu have been ignored.

For example, Tamilnadu has successfully implemented several schemes like family planning, poverty alleviation and self-employment schemes. That is why the previous Government effected a Constitution Amendment to freeze the number of Lok Sabha constituencies in the better performing states like Tamilnadu. Now, the hon'ble Finance Minister has announced setting up of Backward States Grants Commission. That is to say, better performing states will not be given concessions. Only states that did not perform well will get all the benefits. This Backward States Grants Commission has been announced only to allocate more funds to some states ruled by coalition partners. This is a clear violation of the Constitution. This will adversely affect the Centre-State relation. Tamilnadu which has

† English translation of the speech delivered in Tamil.

been implementing central schemes in an exemplary manner should be given special assistance.

Nothing worthwhile to encourage self-employment of youth is found in this budget. The allocation for rural employment scheme has come down from Rs. 9639.99 crores in 2003-2004 to Rs. 4590 crores in this budget. The allocation for rural road development has come down from Rs. 4415 crores this year. So also, the allocation for drinking water schemes has come down from Rs. 1600.67 crores to Rs. 1209.75 crores this year.

This budget assigns Rs.10,000 crores for various central schemes. But I don't know why no fund has been allocated for the mega river-link project, advised to be expedited by the Supreme Court. Assam is in spate and Tamilnadu and Andra Pradesh are in the grip of drought. Even under these situations this project has been neglected. I would like to ask whether the Common Minimum Programme of the coalition do not allow this? I would like the response of the Ministers from Tamilnadu on this. The budget speaks of food for work scheme in 150 backward districts in the country. I request the hon'ble Finance Minister to tell the house as to how many districts of Tamilnadu will be benefited under this scheme. A lot is said about employment guarantee schemes in agricultural sector. For the farmers of Cauvery delta in Tamilnadu, Cauvery water has become mirage. The farmers and the agricultural labourers of the region have been driven to misery. It is because of the welfare schemes for the delta farmers that were implemented by the hon'ble Chief Minister of Tamilnadu, respected Amma that the farmers and workers have had some relief and are pulling on. Since they are affected because of the indifference of the Centre, I demand a special package for the Cauvery delta farmers and agricultural labours. For basic education 2 per cent cess is being levied. This is expected to yield 5000 crore rupees a year. Centre levies and collects taxes from all over the country. But when it comes to implementation of schemes, Tamilnadu is left out. For example, model schools known as Navodaya Schools were set up in every district all over the country. Crores of rupees are spent on these schools because, the Centre wants to impose Hindi through these schools. Regarding Navodaya Schools the Hon'ble Chief Minister of Tamilnadu, Amma expressed an opinion when she was the Chief Minister between 1991-1996.

Our Amma said that the Centre could set up Navodaya Schools in Tamilnadu adopting the two-language formula. But the Centre said, "If you don't study Hindi, no Navodaya School for you". The Centre refused

Navodaya Schools for Tamilnadu. That is why I want to know from the hon'ble Finance Minister, whether any educational schemes will be implemented in Tamilnadu from the revenue of Rs.4000 to 5000 crore generated by the levy of 2 per cent cess.

I have a specific point on education. When students approach nationalised banks for educational loans, they are asked to produce sureties of government servants or pledge assets. I would like to ask how many students can meet such criteria. This situation must change. The budget proposes to sustain economic growth between 7 to 8 percent. But how this would be achieved is not clear. I wonder if the Government is banking on the funds to be raised through increasing the foreign investment to 74 percent. Under the compulsion of some of the coalition partners, the Government have announced not to privatise the profit making PSUs. This should be followed of in practice.

Sir, for the last 131 years, the Postal Department has been rendering a laudable service to the people across the country. By undertaking the consolidated small saving schemes, the Postal Department has received deposits to the tune of 4 lakh 35 thousand rupees. Now, the Government proposes to amend the National Savings Bank Act, 1873 to transfer the savings schemes to banks and other financial institutions. Such a move will adversely affect the Postal Department.

This Department has been raising funds through small saving schemes like National Savings Certificates, Indra Vikas Patra, Kisan Vikas Patra and monthly income schemes. This Department gets commission on this collection and about 40% of its total revenue come from this. 6 lakh agents are getting the benefit. 40% of the total postal employees are working in these schemes. Then what is the reason for trying to transfer them to banks? How will the Minister save the Postal Department from a near collapse? I wish to know whether the Finance Minister, who has proposed to allow more foreign investment in Communication and Civil Aviation, has plan to bring foreign investment in Postal Department as well!

I wish to make a specific point regarding Tamilnadu. There are very few central PSUs in Tamilnadu. So, I appeal to the hon'ble Minister to increase fund allocation to Hindustan Photo Films, Salem Steel Plant, IDBL and Madras Fertilizers to modernise them and protect the interest of the workers. The Government should not attempt to privatise any of them.

Sir, the share of states in tax collection should be increased. The states have to take care of persons suffering from terminal diseases like cancer. The Centre should provide adequate funds to the states for meeting the expenses on this count. Funds should be allocated for Neyveli second mines expansion, Thermal Power Plant expansion and Tuticorin port modernisation.

People were hoping for a dream budget. But this budget has only sowed dreams and nothing else. It can be summed up that the presentation of this budget is like building and making the temple sacred through ceremonies without the deity in the sanctum sanctorum. With these words I conclude.

श्री तारिक अनवर (महाराष्ट्र) : उपसभाध्यक्ष महोदय, किसी भी सरकार का बजट उसकी नीति और नीयत का प्रतीक होता है। वर्तमान संयुक्त प्रगतिशील गठबंधन की सरकार ने जो बजट पेश किया है, उसके लिए मैं वित्त मंत्री जी की सराहना करता हूं । जो वर्तमान परिस्थिति है, जो हमारे देश की आर्थिक व्यवस्था है, आर्थिक हालत है और समय के अभाव को सामने रखते हुए जो बजट उन्होंने पेश किया है, मैं समझता हूं कि उसकी तारीफ करनी चाहिए। इस बजट की खासियत यह है कि इस बजट में तमाम वर्गों और तमाम क्षेत्रों का ध्यान रखा गया है। इसमें समाज के हर वर्ग का ध्यान रखा गया है और जो पिछली लोक सभा के चुनाव में देश की जनता ने जनादेश दिया, उसको ध्यान में रखकर इस सरकार ने और इस सरकार के वित्त मंत्री ने यह बजट पेश किया है। महोदय, जो देश का सबसे मूल आधार है, वह है कृषि, वह है हमारे देश का किसान क्योंकि हमारे देश की अर्थव्यवस्था किसानों की आर्थिक स्थिति पर निर्भर करती है। हम इस बात का दावा करते हैं कि हमारा देश गांवों का देश है और 70 फीसदी लोग गांवों में रहते हैं, उनकी अर्थव्यवस्था उस पर निर्भर करती है लेकिन पिछली सरकार ने किसानों और गांवों की उपेक्षा की। यही कारण है कि देश के लोगों ने पिछली सरकार को नकारा और एक आशा और उम्मीद के साथ इस सरकार को वे लाए हैं। मैं समझता हूं कि अगर इस देश का किसान खुशहाल है तो यह देश खुशहाल है। इस बजट की खासियत यह है कि उन तमाम वर्गों को इसमें छूने की कोशिश की गयी है जिनकी उपेक्षा होती रही है। इस बात का वर्णन कई लोगों ने किया है। महोदय, चाहे वह किसान हो, चाहे बेरोजगार युवक हो, चाहे हमारे देश का वह बच्चा हो जिसको शिक्षा न मिल रही हो, जिसके स्वास्थ्य का ध्यान न रखा गया हो तथा हर उस वर्ग का, उस क्षेत्र का, जिसकी उपेक्षा होती रही है, इस बजट में ध्यान रखा गया है। यह सही है कि हमारे देश की आर्थिक स्थिति उतनी सुदृढ़ नहीं है कि हम एक साथ उन तमाम परियोजनाओं को और तमाम जो कल्याणकारी योजनाएं हैं, लागू कर सकें। सीमित साधनों के अंदर किस प्रकार से हम अपने देश की मूल समस्याओं का समाधान कर सकते हैं, इस बात का प्रयास इस बजट में किया गया है। महोदय, इस बजट में आम आदमी की बेहतरी के लिए बहुत सारे कारगर कदम उठाए गए हैं। खास तौर पर इस बजट का जो मुख्य आकर्षण है, वह यह है कि इसमें खेती तथा वित्तीय अर्थव्यवस्था पर जोर देते हुए 8 फीसदी की वृद्धि का लक्ष्य रखा गया है। न्यूनतम साझा कार्यक्रम हासिल करने के लिए पांच साल का एक रोड मैप तैयार किया गया है। चूंकि यह सरकार पांच साल के लिए चुनकर आयी है और आने वाले पांच साल के अंदर जो भी

इस सरकार का लक्ष्य है, उसको कैसे पूरा किया जाए, उसके लिए उसकी एक विस्तृत तस्वीर, उसका चित्र बनना चाहिए था और मैं समझता हूं कि इस बजट में वह तस्वीर दिखाई पड़ती है। इस बजट में इस बात का ध्यान रखा गया है कि एक साल में हर परिवार के एक व्यक्ति को कम से कम 100 दिनों का रोज़गार मुहैया हो सके। आज हमारी सबसे बड़ी समस्या बेरोज़गारी की है। खास तौर पर गांवों के अंदर व्यवस्था नहीं होने के कारण आज लोग गांव छोड़कर शहरों की तरफ आ रहे हैं। इससे हमारे देश की स्थिति भयावह बनती जा रही है क्योंकि लोगों को जब गांवों में रोज़गार नहीं मिलता है, जब वहां उनका पेट नहीं भरता है तो वे शहरों की तरफ भागते हैं। उनको रोकने के लिए आवश्यक है कि हम ऐसी योजनाएं बनाएं, ऐसे कार्यक्रम अपने हाथ में लें जिनसे हमारे गांवों की व्यवस्था में सुधार हो सके। इसके साथ ही साथ 8 साल तक के हर बच्चे को बुनियादी शिक्षा मुहैया कराने की बात कही गई है। उपसमाध्यक्ष महोदय, हमेशा यह कहा जाता है कि शिक्षा हमारे देश के लिए बहुत ही महत्वपूर्ण है, लेकिन उस पर कभी भी पूरी तरह से, एक योजनाबद्ध तरीके से कोई काम नहीं हुआ है। मैं इस बात की उम्मीद करता हूं कि यह सरकार, जो बुनियादी शिक्षा है - हम ऊंची शिक्षा की बात नहीं करते - हम तो यह कहते हैं कि कम से कम बुनियादी शिक्षा हमारे देश के बच्चों को अवश्य मिलनी चाहिए। जो बच्चे इस देश का भविष्य हैं, इस देश के भविष्य से जुड़े हुए हैं, अगर हम उनको बुनियादी शिक्षा भी नहीं दे पाए तो यह हमारे लिए और इस देश की सरकार के लिए - चाहे कोई भी सरकार हो - मैं समझता हूं कि यह उसके लिए लज्जा की बात है, शर्म की बात है।

महोदय, अंत्योदय अन्न योजना का दायरा बढ़ाया जा रहा है क्योंकि यह योजना हमारे लिए बहुत ही आवश्यक है और इससे पिछले दिनों हमको लाभ मिला है। मैं समझता हूं कि अगर इस योजना को हम और विस्तृत करेंगे तो इससे हमारे देश के अन्य लोगों को भी लाभ पहुंच सकता है।

महोदय, 150 पिछड़े जिलों में काम के बदले अनाज का कार्यक्रम हमने लिया है। हम चाहेंगे कि सभी जिलों में - सिर्फ 150 जिलों में ही नहीं, बल्कि पूरे देश के पैमाने पर इसे लिया जाए। वित्त मंत्री जी को यह मेरा सुझाव होगा, क्योंकि आज जिस प्रकार से लोगों के अंदर बेरोज़गारी की समस्या है - आप कहीं भी चले जाएं, किसी भी राज्य में चले जाएं, हर जिले के अंदर एक वैसी स्थिति बनी हुई है, इसलिए इस योजना को और विस्तृत करने की जरूरत है, लेकिन अभी जो 150 जिलों का लक्ष्य रखा गया है, मैं समझता हूं कि यह एक अच्छी शुरुआत है।

महोदय, अल्पसंख्यक समुदाय के लिए भी, उनकी शिक्षा के लिए - क्योंकि हमेशा यह कहा जाता है कि अल्पसंख्यक समुदाय को देश की मुख्य धारा में जुड़ना चाहिए - लेकिन मुख्य धारा में उनको जोड़ने के लिए क्या कदम उठाने चाहिए, सरकार की तरफ से क्या पहल होनी चाहिए, इस पर ध्यान नहीं दिया जाता है। मैं समझता हूं कि इस बजट में जो 50 करोड़ रुपया रखा गया है, वह कम है और वित्त मंत्री जी को उस पर विचार करना चाहिए क्योंकि अल्पसंख्यक समुदाय के अंदर शिक्षा का प्रसार दूसरों की बनिस्बत बहुत ही कम है, इसलिए उनके अंदर शिक्षा का प्रसार हो सके, उन लोगों को शिक्षा मिल सके, इसके लिए इस प्रावधान को और बढ़ाने की जरूरत है।

उपसमाध्यक्ष महोदय, ग्रामीण क्षेत्रों में काम के बदले अनाज कार्यक्रम के तहत 6000 करोड़ की व्यवस्था की गई है। इनफ्रास्ट्रक्चर, जो किसी भी देश के विकास के लिए बहुत

ही आवश्यक होता है, मैं समझता हूं कि हमारे देश में भी इनफ्रास्ट्रक्चर की कमी है और उसका विस्तार होना चाहिए। उसके लिए चाहे वे हवाई अड्डे हों, बंदरगाह हों, पर्यटन हो, सड़कें हों - जो भी इस तरह की आवश्यकता है हमारे देश में इनफ्रास्ट्रक्चर बढ़ाने की, उसको बढ़ाने के लिए सरकार ने बजट में जो प्रावधान रखा है, वह अवश्य होना चाहिए और जहां तक मैं समझता हूं, उससे हमारे देश को आने वाले समय में लाभ ही मिलेगा।

महोदय, सभी को शिक्षा उपलब्ध कराने के लिए दो प्रतिशत का cess लगाया गया है, मैं समझता हूं कि यह भी आवश्यक है, क्योंकि जब तक हमारे पास साधन नहीं होगा, तब तक हम उस काम को पूरा कैसे कर सकते हैं, इसलिए cess लगाने की आवश्यकता थी। दूसरा, अगले पांच सालों में 500 औद्योगिक ट्रेनिंग सेंटर्स को विकसित किया जाएगा - मैं समझता हूं कि यह भी जरूरी है ताकि लोगों को ट्रेनिंग दी जा सके। सबको बिजली और घर उपलब्ध कराने का सरकार का अहम लक्ष्य है। गरीबी हटाने के लिए 10,000 करोड़ रुपए की विशेष व्यवस्था की गई है। छात्रों को आसान किश्तों पर ऋण दिया जाएगा। कृषि ऋण को अगले तीन सालों में दुगुना किया जाएगा। सिंचाई कार्यक्रमों का पुनर्गठन किया जाएगा। ग्रामीण विकास के लिए 2300 करोड़ रुपए दिए जाएंगे। सभी पेयजल योजनाओं को राजीव गांधी पेयजल मिशन के तहत लाया जाएगा।

उपसभाध्यक्ष महोदय, इस तरह से ढांचागत क्षेत्र के लिए प्रमुख बैंक 40000 करोड़ रुपया उपलब्ध कराएगा। सरकार कृषि व्यापार को बढ़ावा देने के लिए धन मुहैया कराएगी। पिछड़े वर्गों को इंदिरा आवास योजना के तहत 2247 करोड़ की राशि दी जाएगी। सार्वजनिक और निजी क्षेत्र में इन्वेस्टमेंट में भारी वृद्धि सुनिश्चित करने के उपाय किए जाएंगे। ग्रामीण इलाकों में अस्पताल खोलने पर टैक्स में छूट होगी। सैनिकों की विधवाओं के लिए पैंशन में टैक्स फ्री होगा। राष्ट्रीय बागवानी मिशन की स्थापना होगी और सन् 2011 से लेकर 2012 तक बागवानी पार्क बढ़ाकर, तीस करोड़ तक करने का लक्ष्य है। खेती के क्षेत्र में बायो टैक्नालोजी के इस्तेमाल के लिए एक हजार करोड़ रुपए का प्रावधान किया गया है। ग्रामीण इन्फ्रास्ट्रक्चर के विकास के लिए 800 करोड़ का प्रावधान किया गया है।

उपसभाध्यक्ष महोदय, मैं सदन का ज्यादा समय नहीं लूंगा। मैं इस बजट का समर्थन करते हुए और आशा करते हुए यह कहना चाहता हूं कि महात्मा गांधी जी ने कहा था कोई भी कदम उठाने से पहले इस बात का ध्यान रखना चाहिए कि जो भीड़ की अंतिम पंक्ति में खड़ा व्यक्ति है, उसको भी उसका लाभ पहुंचे। इस बात का ध्यान रखना चाहिए। चाहे कोई भी सरकार हो या वित्त मंत्री हो, इस बात का ध्यान रखना चाहिए। कहीं ऐसा न हो कि आंकड़ों के जाल में वह बेचारा जिसकी जुबान नहीं है, जो अपनी बात कह नहीं सकता, वह पीछे रह जाए और वह उपेक्षित रह जाए। इस बात का ध्यान सरकार को रखना चाहिए।

SHRI R.P. GOENKA (Rajasthan): Mr. Vice-Chairman, Sir, I stand here to support the Budget presented in the Lok Sabha on the 8th of July by Shri P. Chidambaram, hon. Finance Minister. The Budget is the first step in the implementation of the Common Minimum Programme prepared under the dynamic leadership of Mrs. Sonia Gandhi. I must congratulate the Finance Minister for having looked to almost every problem that the rural

community is facing and for initiating a massive programme to uplift the rural sector, where the majority of the people live. Most of these programmes will be implemented by the States, and it needs to be ensured that the delivery system is most effective. I would like to remind that many years ago, Shri *Rajiv Gandhi had mentioned that in rural programmes only 18 paise reaches* the beneficiary. Care, therefore, must be taken that the administrative cost of the rural programmes is minimum.

Another issue which this Budget has taken care of is water. Water is a critical issue. It is important that, first, water should be made available in adequate quantities; second, that it is safe. And the third, we must give support for rainwater harvesting. Water safety is important, Sir. Treatment of water at the community level in rural areas should be undertaken. It should be appreciated that the Finance Minister had only 40 days to prepare the Budget. Therefore, we should not expect that he would introduce tax reforms so quickly.

He has promised to undertake this exercise in the next Budget. This is necessary. These tax reforms are necessary in order to ensure that no significant changes are made almost every year so that the taxpayer can plan his future income accordingly. I must mention that it is very creditable that in spite of Rs.24,000 crores increase in Plan expenditure, the Finance Minister has been able to bring down the revenue deficit by Rs.23,600 crores, in other words, as a percentage of GDP from 3.6 to 2.5 per cent. Even the fiscal deficit will be down by 0.4 per cent of GDP and will, to that extent, set resources free from other important investments. The over-presence of Government in the debt market will be reduced and will ease the interest rates. I am happy that that the Finance Minister has given close attention to promote investment and bring up the efficiency levels of the industry. For this purpose the Investment Commission and the National Manufacturing Competitiveness Council will be set up. While this is an excellent move, it is important that these authorities should be the fifth wheel in the coach. Their recommendations should be seriously considered by the Government to create a new environment for development. The system of capital gains taxation has been rationalised with tax on short-term gains down to 10 per cent and taxation on long-term gains being replaced by a turnover tax of 0.15 per cent. Perhaps the turnover tax is a bit too high. Therefore, it depresses the market.

AN HON. MEMBER: His mike is not working.

4.00 p.m.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): I have already asked the Marshall about it. ...*(Interruptions)*...

SHRI R.P. GOENKA: I do not know since when the mike is not working. But I would repeat the last lines, which I have spoken. I believe the Budget will be inflation neutral. Even so, it is necessary that the inflation situation be carefully watched in view of the fact that it has already crossed five per cent. Further rise of inflation will have some serious impact. It is encouraging to see and know that the VAT has been approved by all the States and the implementation will take place by 15th April next year. It is very necessary that small businesses are offered training facilities about the way accounts should be maintained and encouraged to use computers for this purpose in recording their sales and purchases. The cheapening of computers, with the tax benefit given in the Budget, will facilitate the change over. However, Sir, before I conclude I would like to mention one thing, which perhaps the Finance Minister's attention has not been drawn to, i. e. Section 277 (a). A mere allegation by the I.T. authorities of general intent to enable any third person to evade any tax would make a person liable for imprisonment of three months to three years. The allegation and the punishment would be decided by the same authority. In my opinion, this is totally against the natural process of law. To elaborate this point. Sir, for any reason, if a person annoys an Income Tax Officer or an Income Tax commissioner, he can treat the person as a criminal and thereafter sentence him to jail term. This is wrong. Jail term for one day, three months or three years is immaterial for a gentleman. Jail term is a jail term. It says that no specific offence needs to be pointed out or proved.

क्या विडंबना है सर, न prove करने की दरकार और वही decide करेगा, वही punishment देगा। यह बहुत बड़ी विडंबना है। यह चीज फायनेंस मिनिस्टर के सामने नहीं रखी गयी है। अगर वह रखी जाती तो वह ऐसा कदम कभी नहीं उठाते। Allegation of *mala fide* intention is enough. *Mala fide* intention हो, उतना ही काफी है। Strangely allegation would be made and punishment would be given by the same person, same authority. This is completely doing away with the process of law. I sincerely wish the Finance Minister will give serious thought to this problem. Sir, I conclude now and I hope that all our Members would support this Budget. Thank you.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): On that point, there must be some appeal, there must be some arbitration, some natural process of natural justice.

श्री आर. पी. गोयनका : सर, वही तो विडंबना है। मैं और क्या कह रहा हूं। सर, आप भी नहीं समझे। एक विडंबना और है, आप तो समझिए।

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): Now, Kumari Nirmala Deshpande. I believe this is her maiden speech.

KUMARI NIRMALA DESHPANDE (Nominated): Mr. Vice-Chairman, Sir, I am very thankful to you for giving me time to express my views. Let me, at the outset, through you, congratulate the hon. Finance Minister on behalf of thousands of simple and humble Gandhian workers like me all over India for presenting a Budget that shows the concern for the poorest of the poor sections of our country. I came across a news heading in one of the prestigious newspapers of Uttar Pradesh, "गांव, गरीब और मध्यम वर्ग का बजट पेश किया चिदम्बरम ने"। शायद ऐसा हैडिंग आज तक मैंने देखा नहीं था। This is a big compliment. I am also reminded of our hon. Prime Minister, Dr. Manmohan Singh's words when he, in his first address to the nation, remembered Gandhiji's words of wisdom that whatever step you are going to take, please remember the face of some poorest of the poor man whom you have seen in your life and think for yourself whether the step that you are going to take will benefit him or not. If it benefits him, you are on the right track. I hope that our hon. Finance Minister is on the right track and he needs to be congratulated by all the right thinking people of this country. Through you, Sir I would, like to inform this august House that in our country agriculture had been given the highest priority. The ancient sages used to say, "कृषिमित् कृषिस्व वित्ते रमस्व बहुमन्य माना: ।" Do agriculture even if you get a little amount, it is a very big amount because agriculture is the noblest profession. I am glad that the hon. Finance Minister has paid full attention to agriculture and to the plight of the farmers. But, why the farmers are forced to commit suicides? We will have to go deep into this problem and may I, through you, suggest that we will have to see that there is something wrong with the way we are doing our agriculture. No doubt, I remember those days when we used to import foodgrains, but thanks to the Green Revolution, we are now the exporters. It is really a credit to our country. But, at the same time, have we seen at what price? The chemical fertilizers, the pesticides and insecticides and all that have resulted in the

loss of soil's fertility. If fertility of the soil is lost, the future generations will have to suffer. So, can we look into it and change into organic farming which we have termed as 'non-violent' farming? Can we turn to that and take to compost, worm-compost, cow dung, cow-horn manure and all kinds of things from the nature so that the fertility of the soil is retained and pesticides and insecticides are not needed. At the same time, the present agriculture needs a lot of credit for farmers for purchasing things, for water, for electricity, for seeds and for everything. Can we reduce this burden of our farmer? I would, through you, like to appeal to the hon. Finance Minister and to the whole country, let us take to this 'non-violent' kind of agriculture so that we can reduce the burden on the farmers and they will not be forced to end their lives. With food, the other basic necessity of life is clothing. And, I am so happy that the hon. Finance Minister has looked to the plight of the handloom and powerloom weavers and has suggested some remedial measures. In our country, this has been an ancient art. I have seen, in the huts of Varanasi, a poor weaver, in the most unhygienic conditions, creating a peace of art, which is sold for thousands of rupees. But he had no food to eat. How long is this going to continue? Along with that, the *Khadi* also needs to be given not only protection, but also reservation. I am glad that the hon. Railway Minister has taken to the *Khadi*, and also to small village industry, manufacturing *kulhar*. He needs to be congratulated. The Khadi has been the livery of the freedom movement. And, Khadi, I would like to draw your attention, is dying. Those who have given their lives to *Khadi* and village industries, in the evening of their lives, they say, "We can't see with our own lives that the *Khadi* is dying today". Can we do something to revive the *Khadi*? I hope the Finance Minister will see to it. Along with that, we all need some kind of values. In the whole world, we find that the people are looking more and more to Gandhi. I am asked by the media friends, "Is Mahatma Gandhi relevant today?" I say to them, "You have no idea. He is the only person who is relevant today." Those who had attended the World Social Forum at Bombay, had seen that more than a lakh people, from all over the world, committed to a non-violent change in the society, to have a life-based on values. And, this is what Gandhiji taught. He used to say, "Live simply, so that others can simply live." We have to change our life style also.

Last, but not the least, I would like to draw the attention of this august House, through you, to this. When I was in Pakistan, an ordinary citizen, a poor man asked me, "इधर भी गुरबत, उधर भी गुरबत, इधर भी स्कूलों की कमी, उधर भी स्कूलों की कमी, इधर भी अस्पतालों की कमी, उधर भी अस्पतालों की कमी, फिर

क्यों हम अपना सारा खर्चा डिफेंस के नाम पर एक दूसरे के खिलाफ कर रहे हैं? क्यों न हम इसका इस्तेमाल गरीब की बेहतरी के लिए करें।" That common man, in the whole subcontinent, is asking the same question, and saying, "I have a right to live; I have a right to live like a decent human being". But, how can that be made possible? So, I would like to appeal, can India take an initiative? Let us remember what Rajiv Gandhi and Gorbachev's Joint Declaration tells us, "We want to create a nuclear-free and non-violent world". Can those words have an echo in our hearts? This was the voice of wisdom from this land of Gandhi. That should be our objective -- a nuclear-free and non-violent world. About nuclear weapons, may I humbly inform this House that when there was so much kind of fervour of so-called patriotism in both the countries, after the nuclear test, we, a few peace activists in India and Pakistan, took the banner and said 'no' to nuclear test and 'yes' to peace.

Near the Chagai hills, where the Pakistani nuclear explosion took place, the students of the Quetta University walked on the streets saying, 'We want books, not bombs.' This is the voice of the common man of both the countries. During the last few decades, it is common knowledge that between the erstwhile Soviet Union and the United States of America, there were 2000 false alarms. A thousand of them were quite of a serious nature. The distance between the two countries was 25 minutes. So, during that time, they could check, recheck, discuss, and, then, come to the conclusion that it was a false alarm. But, what about us? The distance between our neighbour and us is only 3-5 minutes. We will have no time to check, recheck, discuss, and find out whether any alarm is a false alarm. What does that mean? We have to think deeply and come to the conclusion that let us, together, work for a nuclear-free world. Is it possible for India to take a step forward, and say, 'Let us take an initiative in that direction?' I would like to compliment the former Prime Minister, Shri Atal Bihari Vajpayeeji, for taking an initiative in the peace process. Can we take another step and say, 'we won't increase our defence Budget; we will decrease it'? And, at the same time, can we invite our friend and neighbour and say, 'Come on, let us discuss this matter?' Can we, together, come to some conclusion and say, 'well, this year there will be a two per cent cut in the defence expenditure?' Let us both decide to have a cut of two per cent this year. Next year, maybe, we can make it five per cent. In the third year, maybe, we can make it ten per cent. I am not talking something about living in a fool's paradise. This has become a reality for the people of both the countries. India is known as the land of Buddha, the land of Gandhi, the land of peace, and the land of non-violence. I am reminded of

the words of Lord Jesus, 'You are the salt of the Earth.' If salt losses its sourness, then, the whole life becomes tasteless. India has a mission of serving the whole humanity by setting an example for creating a non-violent and nuclear-free world. That is our mission as we remember Mahatma Gandhi.

Through you, Mr. Vice-Chairman, Sir, I would like to make an appeal. Let us think again and again. Can we take this step, the right step, in the right direction, of not increasing, but having a cut in the Defence Budget, and extending a hand of friendship to our neighbour, Pakistan? Let us start a dialogue on this issue. And, I am sure, the people of Pakistan, in whom I have the highest confidence, would take up this issue and create a public opinion, and persuade their Government to start talking to India. I am quite sure of that.

Before I conclude, I would like to remind the hon. Members that before the Iraq War last year, there were peace marches all over the world. The slogan was, 'Say 'yes' to peace and 'no' to war'. Millions and millions of people came on the streets of cities like, London, Washington, New York, San Francisco, Paris, Berlin, Rome, Calcutta, Canberra and Karachi. All over the world, millions of people came on the streets and said, 'We want peace.'

It is a force, a new force in the world. And the *New York Times* had to mention it in the editorial that after the disintegration of the Soviet Union, only one super-power was left, but now another super-power is emerging and that is the world public opinion for peace. When I was asked on GEO TV of Pakistan, "you say you don't represent any political party, whom do you represent", I said, "I represent the another super-power in the world that is emerging, that is, the world public opinion for peace." Thank you; *Jai Jagat*, Victory to the world.

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : धन्यवाद निर्मला जी। Shri Datta Meghe; not present. Shri Harendra Singh Malik.

श्री हरेन्द्र सिंह मलिक (हरियाणा) : धन्यवाद उपसभाध्यक्ष महोदय। माननीय वित्त मंत्री जी ने जो बजट रखा है उसके संबंध में दो-चार अनुरोध करना चाहूंगा और मैं इस बजट का विरोध करने के लिए खड़ा हुआ हूं, क्योंकि यह बजट जनविरोधी है। मान्यवर, यू.पी.ए. की सरकार बनी और सरकार बनने के बाद घोषणा हुई कि कृषि में निवेश बढ़ाएंगे। हर सरकार कहती है, आपने भी कहा, जितने अच्छे व्यक्ति वित्त मंत्री जी हैं उतना ही अच्छा आंकड़ों का जाल है। पर जब जमीन पर देखते हैं तो न तो युवाओं के रोजगार के लिए कोई सकारात्मक व्यवस्था इस बजट में हो पाई है, न ही इस मुल्क की जो 70 फीसदी आबादी कृषि पर निर्भर

करती है, उसके लिए कोई व्यवस्था हो पाई है, यह जानते हुए भी कि जी.डी.पी. में कृषि का योगदान 25 परसेंट है, जो क्षेत्र आपको 25 परसेंट जी.डी.पी. दे रहा है, उसको आप इंवेस्टमेंट केवल 7.7 प्रतिशत दे रहे हैं। बड़ी चर्चा थी कि हम रोजगार देंगे और रोजगार देती है कृषि। आज भी 57 प्रतिशत लोग कृषि पर निर्भर करते हैं। आपने कहा कि बैंक 30 प्रतिशत ऋण बढ़ाएंगे। हम ऐसी व्यवस्था चाहते हैं कि आप ऐसी व्यवस्था करें कि किसान को कर्ज लेने के लिए किसी के सामने हाथ न फैलाने पड़ें। आप व्यवस्था कर रहे हैं कि किसान कर्जदार होकर के रह जाए। मैं तो चाहता हूं कि इस सदन को पूर्व वित्त मंत्री श्री जसवन्त सिंह जी के लिए एक धन्यवाद प्रस्ताव करना चाहिए, क्योंकि उन दिनों फाइनेंस की कंसलटेटिव कमेटी के दौरान हम लोगों ने उनसे अनुरोध किया था कि जब कार पर 8 प्रतिशत पर ऋण मिलता है तो किसान को 16 फीसदी पर ऋण क्यों मिलता है? हमें जानकर के प्रसन्नता हुई कि दो दिन बाद उन्होंने प्रेस कांफ्रेंस करके यह घोषणा कर दी कि किसानों को कम ब्याज पर ऋण मिलेगा और आज 9 फीसदी पर ऋण मिल रहा है। मैं आपसे अनुरोध करता हूं कि जब आप सेविंग्स पर चार परसेंट इंटरेस्ट दे रहे हैं तो उस किसान को आप 7 परसेंट ब्याज पर ऋण दीजिए। एक आदमी मकान बनाता है, आप इंकम टैक्स की रिटर्न लेकर के उसको साढ़े छ: परसेंट ब्याज पर ऋण दे रहे हैं, जबकि किसान को आज 9 परसेंट ब्याज पर ऋण मिल रहा है। आप इतिहास में अपना नाम लिखाइए, बार-बार यह कुर्सी मिला नहीं करती, कुर्सी बहुत पतिव्रता नहीं होती। यह आज आपके साथ है, कल किसी दूसरे के साथ थी, परसों किसी तीसरे के साथ होगी। मौका मिला है आपको इतिहास में, इसलिए किसान को 6 परसेंट ब्याज करिएगा। 30 फीसदी ब्याज बढ़ाने की बात कर रहे हैं, मान्यवर, मैं आपसे जानना चाहता हूं कि ग्रामीण क्षेत्र में जो आपके बैंक हैं, उनमें ऋण अनुपात कितना है। अगर हम सौ रुपए बैंक में जमा करते हैं तो किसान को कर्ज के रूप में मात्र तीस रुपया मिलता है। 70 रुपए शहर के आदमी को मिलता है ग्रामीण बैंक का। आंकड़े गवाह हैं, आप उठा करके देख लें। मेरी बात से विजय यादव जी सहमत होंगे, क्योंकि गांव के आदमी हैं कि जब किसान कर्ज लेने जाता है तो उसको नानी याद आ जाती है। हर रेवेन्यू रिकार्ड में कर्ज का एक-एक पैसा भी चढ़ता है। अगर किसान अपना क्रेडिट कार्ड बनवाने जाता है तो उसे पांच-पांच बैंकों से एन.ओ.सी. लेने जाना पड़ता है और उसकी सौ रुपए फीस होती है। माननीय उपसभाध्यक्ष जी, मैं आपके माध्यम से वित्त मंत्री महोदय से अनुरोध करूंगा कि पता कराएं कि एन.ओ.सी. जारी करने की सौ रुपए फीस होती है या नहीं होती है। तो उस आदमी के पांच सौ रुपए इसी बात के लिए लग जाते हैं तथा पटवारी के भी चक्कर काटने पड़ते हैं। आप रेवेन्यू रिकार्ड से क्यों नहीं पता करवा लेते तथा सरकारी वकील पता करके बताए कि इस किसान के ऊपर किसी का कर्ज है या नहीं है। आप बैंक की बात करते हैं। जसवन्त सिंह जी से पाठ पढ़िएगा, लोग उनको याद रखेंगे जो उन्होंने काम किए हैं। किसी व्यक्ति के काम ही याद आते हैं, उसकी शकल याद नहीं आती। मान्यवर, कर्ज बढ़ेगा तो किसान कटेगा। आपने घोषणा की कि ट्रैक्टर से एक्साइज ड्यूटी घटेगी तथा कृषि का जो अन्य सामान है, उससे एक्साइज ड्यूटी घटेगी। मान्यवर, मैं आपके माध्यम से माननीय वित्त मंत्री जी से जानना चाहता हूं कि कितने ट्रैक्टरों पर कितना रेट कम हुआ है? कितने ट्रेक्टरों पर कितना रेट कम हुआ है? आपने आंकड़ों का बड़ा अच्छा मकड़जाल बुना है। आपने ट्रेक्टर से एक्साइज ड्यूटी घटा दी परन्तु कास्टिंग पर एक्साइज ड्यूटी 8 से 12 फीसदी कर दी। आज ट्रेक्टर की कीमत एक पैसा नहीं घटी है। आप ताज्जुब करेंगे कि जो ट्रेक्टर हरियाणा में, मुजफ्फर नगर में और दिल्ली में बिकते हैं, उनके जो रेट्स हैं, उनमें काफी अंतर है। एक डीलर से दूसरे डीलर तक जाने पर

40 से 50 हजार रुपये तक का अंतर है। आपको ट्रेक्टर की किसी कम्पनी का मालिक मिलता हो, उससे पूछिएगा कि वह एक ट्रेक्टर की बिक्री पर डीलर कितना पैसा कमीशन का देता है? क्या आप इसके बारे में जानते हैं? वह 80 हजार रुपये कमाता है। वह किसकी जेब से जाता है? वह केवल किसान की जेब से जाता है। कार का रेट सबको पता है, स्कूटर का रेट सबको पता है, आप किसान के ट्रेक्टर का रेट पता नहीं कर पाये, क्योंकि आप में इच्छा-शक्ति नहीं है। मैं आपसे अनुरोध करना चाहूंगा कि आप अपने अधिकारियों से पता करवायें कि कौन-सा ट्रेक्टर, कौन से ब्रांड का, कितने रुपये का बिकता है और कितना कमीशन किस डीलर को मिलता है या वह डीलर को कितना कमीशन देता है?

उपसभाध्यक्ष महोदय, इसके अलावा दूसरी चीज यह आती है कि आप ट्रेक्टर के आयात पर क्यों पाबंदी लगा रहे हैं। आप किसान को छूट दीजिए। आपने गांव के विकास की बात कही। आपने एक अच्छी घोषणा की कि गांव में जो अस्पताल बनायेगा, उसे इन्कम टैक्स में छूट दी जायेगी। मेरा मंत्री जी से अनुरोध है कि आप नम्बर दो का पैसा निकलवाइये। अपनी इच्छा-शक्ति बढ़ाइये और यह घोषणा कीजिए कि जो आदमी गांव में स्कूल बनायेगा या अस्पताल बनायेगा, उसको नम्बर दो के पैसे पर 30 फीसदी की छूट दी जायेगी। गांव में अस्पताल है नहीं, आप आमदनी की बात कह रहे हैं, कौन इतना नहीं जानता है कि जो गांव में अस्पताल बनायेगा, उस पर उसको उतनी आमदनी नहीं होगी। "न होगा नौ मन तेल, न राधा नाचेगी", यह बजट ग्राम विरोधी है। आपने इसमें गांव के गरीब की बात नहीं सोची है। मैं आपसे अनुरोध करता हूं कि चाहे धर्म कोई हो, जाति कोई हो, उसको पेशे के हिसाब से, उसको वर्ग के हिसाब से छूट देने का काम करना चाहिए, लेकिन इसमें आप शिथिल हुये हैं।

आपकी इस देश में 45 साल सरकार रही है। इस मुल्क की 60 फीसदी जमीन असिंचित है। 1/3 रेशों आता है सिंचित और असिंचित जमीन की उत्पादकता में। आपने क्या व्यवस्था की है? सिंचाई में एक पैसे की व्यवस्था नहीं है। आपकी नई-नई योजनाएं हैं। वर्ष 1990 से 2004 तक तो एक पैसे का बजट भी सिंचाई के लिए नहीं रखा गया है। मैं माननीय वित्त मंत्री से अनुरोध करूंगा कि आप संवेदनशील तो हैं नहीं, परन्तु फिर भी, मेरा अनुरोध है कि 383 सिंचाई परियोजनाएं वृहद और मझोली लम्बित पड़ी हैं। इनमें से 126 तो चौथी और पांचवीं पंचवर्षीय योजना की हैं, इनके बारे में तो आप सोच भी नहीं सकते हैं, ये बहुत पुराने समय की हैं। आखिर ऐसा काम स्वतंत्र भारत में क्यों हो रहा है? आप सिंचाई के लिए पानी देंगे नहीं और यदि पानी नहीं होगा, तो खेती कहां से होगी?

आज बीज विक्रेताओं की बाढ़ सी लगी है। मैंने पहले भी इस सम्मानित सदन में कहा था कि 20 रुपये किलो का बिनोला, हाईब्रिड सीड कहकर बेच दिया जाता है। व्यापारी किसान के घर जाकर सादा अनाज खरीद लाता है और एक कट्टा छपवाता है, उस पर बड़े अच्छे लेबल चिपकाता है और उसे बीज कहकर दस गुणे दाम में बेच देता है और भोला किसान जब उपज नहीं हो पाती है तो आत्महत्या की तरफ चला जाता है। यह इस देश की बदकिस्मती है, त्रासदी है। आपने इसे रोकने के लिए कोई दंड का उपाय नहीं किया है। आप श्वेत क्रांति, हरित क्रांति की बात करते हैं। यह सत्य है कि हरित क्रांति इस मुल्क में आई, परन्तु उसमें सरकारों का कोई योगदान नहीं रहा, चाहे सरकार इस पक्ष की रही हो या उस पक्ष की रही हो, उसमें योगदान आपके किसान की प्रतिबद्धता का, उसके पसीने का, उसकी मेहनत का, उसके आत्म-समर्पण का रहा है।

उपसभाध्यक्ष महोदय, आप जानते हैं कि छह साल के बच्चे से लेकर के जीवन पर्यन्त 90 साल तक का बूढ़ा हो, किसान का बेटा काम करने का काम किया करता है। वह आपकी तरह कागज देखने का काम नहीं करता है। अगर हम सिंचाई क्षेत्र में बड़ी योजनाएं लागू करते हैं, तो एक एकड़ सिंचाई क्षेत्र के लिए एक लाख रुपए का खर्चा आता है। हमारे यहां बहुत सी जगह, बहुत विषम परिस्थितियां हैं। ए.सी. में बैठकर कागजों पर कोई योजना बनाने से काम नहीं चलेगा। पूर्वांचल और बिहार में बाढ़ की समस्या है। वहां सूखे की समस्या नहीं है जबकि दूसरी जगह सूखे की समस्या है। वहां के लिए ट्यूबवैल कारगर हो सकते हैं जो मात्र बीस हजार रुपए में लग सकते हैं। आप ट्यूबवैल पर कोई ध्यान नहीं दे रहे हैं। मैं उत्तर प्रदेश की बात कह रहा हूं। हरियाणा, बिहार, राजस्थान, पंजाब और उत्तरांचल की भौगोलिक स्थिति एक जैसी है। दूसरी तरफ जहां सूखा पड़ता है, वहां पर वृहद परियोजनाएं लागू करनी चाहिएं। आपने उनके लिए इसमें कोई व्यवस्था नहीं की है। आप वाटर हारवेस्टिंग रिसोर्सेज की बात बहुत जोर देकर कह रहे हैं। क्या आप मात्र सौ करोड़ रुपए में वाटर हार्वेस्टिंग कर पाएंगे? आप जानते हैं कि हमारा मुल्क बहुत बड़ा है। सौ करोड़ रुपये से क्या होगा। जो नदियों को जोड़ने और बाढ़ को रोकने की बात चली थी, उसके बारे में, मेरा आप से अनुरोध है कि इसको ज्यादा से ज्यादा तेजी से चलाया जाए और किसान को सूखे तथा बाढ़ से बचाना चाहिए। मान्यवर, आज भी हम मानसून पर निर्भर हैं, सरकार का कोई योगदान उस क्षेत्र को नहीं है। मैं आपसे अनुरोध करना चाहता हूं कि जो आप आंकड़ों का जाल बुन रहे हैं, उसमें भी आपको खुले मन से स्वीकार करना चाहिए कि जिस पैसे पर आपकी 70 फीसदी आबादी निर्भर करती हो, जो आपको जीडीपी में 25 फीसदी भाग दे रहा हो, उसको जब तक आप मजबूत नहीं करेंगे, किसान के बिना यह मुल्क तरक्की करने वाला नहीं है। दूसरा, स्मॉल स्केल इंडस्ट्रीज़ की बात आती है। महोदय, सबसे ज्यादा रोजगार स्मॉल स्केल इंडस्ट्री देती है। मैं लालू जी को बधाई देना चाहता हूं कि उन्होंने कुल्हड़ की घोषणा की। कुम्हारों में, जो प्रजापति हैं, जो कुम्भकार हैं, उनमें आशा की किरण जागी है। खादी से बुनकरों में आशा की किरण जागी है। किन्तु क्या रेलवे ही केवल ऐसी जगह है? दूसरी जगहों पर भी आपको ऐसी व्यवस्था करनी चाहिए। कुटीर उद्योगों के लिए, मैं माननीय मंत्री जी से अनुरोध करना चाहूंगा कि वे जब उत्तर दें तो बताएं कि कुटीर उद्योगों के लिए आपने क्या व्यवस्था की है? आपने उनकी सुरक्षा और संरक्षण की क्या व्यवस्था की है? इस पर आपका जवाब आना चाहिए। आपने तो उन्हें लघु उद्योग की लिस्ट से निकाल दिया है। मान्यवर, इस मुल्क की अजीब त्रासदी है। किसान पीढ़ी दर पीढ़ी पसीना बहाता चला जाता है और वह आखिर में भी कर्जदार रह जाता है। मैंने पत्रिकाओं में पढ़ा और अभी टीवी में एक महान उद्योगपति का इंटरव्यू देखा, जिसमें उन्होंने बताया कि उनके पास आइसक्रीम खाने के लिए भी पैसा नहीं हुआ करता था और इस आज़ाद मुल्क में वे आज अरबपति-खरबपति बन गए हैं। मैं उन्हें बधाई देता हूं, उन्होंने बड़ी तरक्की की है। क्या आपमें साहस है, आप जानना चाहेंगे? एक आदमी जो पेट्रोल पम्प पर पेट्रोल बेचा करता था, वह कहता था कि मेरा सपना था कि रिफाइनरी लगाऊं। यह उस मुल्क की अर्थव्यवस्था को बनाने का काम करते हैं। मान्यवर, मैं उनको तो बहुत बधाई देता हूं कि उन्होंने तरक्की की किन्तु क्या आपमें साहस है कि आप देखें कि वह पैसा कहां से आया? वे उस गांव के किसान से, मजदूर से ज्यादा मेहनत नहीं कर सकते। हम जानते हैं कि सदन में यह सब कहने का हमें नुकसान होगा किन्तु उसके बाद भी, क्योंकि हम गांव की मिट्टी में पैदा हुए हैं, हम बात को बेझिझक कहना चाहते हैं। क्या आपमें साहस है? केवल हमारी नीतियों को प्रभावित करके शीघ्र अति शीघ्र उन्नति के रास्ते बनाए जाते हैं, आपको उन पर अंकुश लगाना चाहिए।

सब्सिडी की बात कही जाती है। मान्यवर, आपको जानकर ताज्जुब होगा कि हमारे टैलीकम्यूनिकेशन को सरकार जितनी सब्सिडी देती है, पिछले 60 साल में जितनी सब्सिडी टेलीकम्यूनिकेशन को दी गयी है, उससे कम सब्सिडी खाद को दी गयी है, फर्टीलाइजर को दी गयी है। कम्यूनिकेशन को आप सब्सिडी देते हैं, टेलीफोन विभाग को देते हैं और आपके नेश्नलाइज्ड बैंक - हर आदमी जानता है कि बीएसएनएल की सर्विस अच्छी है - सैंट्रल बैंक ऑफ इंडिया ने निजी कम्पनी के टेलीफोन खरीदने का आदेश कर दिया? बीएसएनएल को बंद करो। अगर आप बीएसएनएल पर विश्वास नहीं करते तो आपका बैंक दूसरी कम्पनी का ग्राहक क्यों जा बना, कहीं न कहीं दाल में काला है। पर आपकी हैसियत, आपकी मंशा नहीं है कि आप इसकी जांच करा सकें। मान्यवर, जब हम सरकार में चुनाव लड़ने का काम करते हैं तो हम बड़ी लम्बी बात गरीब की करते हैं, 80 सैकड़ा की बात करते हैं लेकिन जब बजट बनने का काम होता है तो 5 सैकड़ा के हिसाब से बजट बनता है। मैं आपको उदाहरण देकर कहता हूं। ...**(समय की घंटी)**... मान्यवर, मैं आपसे अनुरोध करना चाहता हूं कि सरकार किसानों की 24 जिन्सों का समर्थन मूल्य तय करने की घोषणा करती है और समर्थन मूल्य केवल 3-4 जिन्सों का होता है। ऐसी क्या बाध्यता है? हम रोज हाउस में चिल्लाते रहे कि गन्ना किसान मर गया। अब की बार गन्ना है नहीं, चीनी का अकाल है, गन्ना बिकेगा - 150 - और सरकार आज तक चुप है। न किसी माननीय न्यायालय का कोई प्रतिरोध है, न कुछ है और न ही बजट में इसकी कोई व्यवस्था है। मान्यवर, मैं राज्य सरकारों के बारे में एक अनुरोध करना चाहता हूं। हमारी राज्य सरकारें कर्ज में दबी चली जाती हैं और बार बार आपसे कर्जा मांगती हैं। कभी आपसे ब्याज माफ करने की बात करती हैं, कभी आपसे सहायता की मांग करती हैं। आपने पिछड़े प्रदेशों को सहायता दी, इसमें मुझे कोई आपत्ति नहीं है। मैं आपसे अनुरोध करना चाहता हूं, बुंदेलखंड, पूर्वांचल, उत्तरांचल और उत्तर प्रदेश का सारा भाग पिछड़ा हुआ है। एक नयी तकनीक आप अपना रहे हैं कि पहले आप भूखे होवो, फिर आपको खाने को दिया जाएगा। आप उनको खाने को दीजिए लेकिन इसके साथ साथ जो विकासशील स्टेट्स हैं, हरियाणा है, पंजाब है जिन्होंने मेहनत करके, ईमानदारी के साथ आपको ज्यादा रेवेन्यू कलैक्ट करके दिया है, जिन्होंने तरक्की की है, उनका नुकसान करने का काम आपको नहीं करना चाहिए था। राजनैतिक द्वेषभाव से जो आपने हरियाणा का पैसा काटा है, मैं आपसे अनुरोध करना चाहता हूं कि आप हरियाणा का पैसा बढ़ाइए। उनको आप पारितोषिक दीजिए कि आपने अच्छा काम किया है। मान्यवर, मेरा आपसे अनुरोध है कि स्टेट में रोड ट्रांसपोर्ट...

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : मलिक साहब, मुझे टोकना बुरा लगता है किन्तु समय की पाबंदी है।

श्री हरेन्द्र सिंह मलिक : आप तो हमारे पड़ोसी हैं, मैं समाप्त कर रहा हूं।

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : यहां पर पड़ोसी नहीं चलता।

श्री हरेंद्र सिंह मलिक : मान्यवर, आप जानते हैं कि सभी स्टेट रोड ट्रांसपोर्ट कारपोरेशन्स नुकसान में चल रहे हैं। आम आदमी बस खरीद कर, पैसा कमाता है, मेरा आपसे अनुरोध है कि ऐसी व्यवस्था कीजिए कि जो स्टेट रोड कारपोरेशन्स नुकसान में हैं, उन सबको बंद कर देना चाहिए। जब आपके पास काम करने वाले आदमी हैं, पैसेंजर्स हैं... मान्यवर, मैं जापान की एक बात बता रहा हूं, एक पत्रिका में पढ़ी थी, आप मुझसे बेहतर जानते होंगे कि

जापान की रेलवे ने जितना टिकट बेचकर पैसा नहीं कमाया, उतना आइसक्रीम बेचकर पैसा कमा लिया। लेकिन आप क्या कर रहे हैं? आप मुल्क के सबसे बड़े उपभोक्ता हैं, सारी दुनिया में सबसे ज्यादा तादाद हमारे पास है, लेकिन आपके सारे स्टेट रोड ट्रांसपोर्ट कारपोरेशन्स नुकसान में चल रहे हैं। उनको अनुदान देना बंद कीजिए और उन्हें भूखे मरने से बचाइए।

मान्यवर, मेरा आपसे यह भी अनुरोध है * इसलिए मैं आपसे अनुरोध करना चाहता हूं कि आदमी का खर्चा उसकी आमदनी को बता देता है। जो काला धन है, उसको निकालने में आपको संवेदनशील होना चाहिए और जो किसान की बात मैंने कही है, ये मौके कभी-कभी आते हैं- लगता है कि आप भी किसान के परिवेश से हैं। आप ऐसा काम कर जाइए कि किसान को आप दो परसैंट - जो चार परसैंट आप देते हैं - उसमें दो जोड़ लीजिएगा, जो सेविंग में आप इंटरेस्ट देते हैं, वह जोड़ लीजिएगा और उसको कर्ज़ दीजिएगा। उसको बीज की सुविधा दीजिएगा।

मान्यवर, जो दूसरी सबसे बड़ी बात मैंने कही... बस मान्यवर, मैं खत्म ही कर रहा हूं, धन्यवाद दे रहा हूं। मान्यवर, मैंने आपसे अनुरोध किया कि ऋण और जमा का अनुपात 70:30 होना चाहिए, जो कि आज 30:70 है। किसान 100 जमा करता है और 30 कर्ज़ा पाता है, 70 शहर के लोग ले जाते हैं, इसको 70 ग्रामीण में दीजिएगा। मैं उम्मीद करूंगा और मेरा आपके माध्यम से वित्त मंत्री जी से अनुरोध है कि इसमें किसान का कुछ तो करें। एक ही काम कर दें, मान्यवर, मैं एक बात कहकर इस सम्मानित सदन में ...

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : मैं भी आपको धन्यवाद दे दूं।

श्री हरेंद्र सिंह मलिक : आप धन्यवाद दे दीजिएगा लेकिन मान्यवर, * मान्यवर, इसलिए मैं आपसे यह अपेक्षा करूंगा कि आप वित्त मंत्री जी से जो मैं अनुरोध कर रहा हूं कि किसान को, हिंदुस्तान में जितना भी ऋण पर ब्याज लगता है, उससे एक फीसदी कम आप किसान को दीजिए। जब हाऊसिंग पर आप छः परसेंट दे रहे हैं तो किसान को आप पांच परसेंट पर दे दें। साढ़े छः परसेंट पर ए.बी.एन. एमरो बैंक दे रहा है। आप किसान को पांच परसेंट पर एग्रीकल्चर लोन दे दीजिए, निश्चित रूप से किसान तरक्की करेगा, नौजवान को रोज़गार मिलेगा। मेरा अनुरोध है कि ग्रामीण क्षेत्रों में अस्पताल और स्कूल बनाने वालों को इनकम टैक्स में छूट नहीं, उनको लोन पर सबसिडी दे दीजिए। उनको सबसिडी देने की प्रतिबद्धता कीजिए और जो महानगरों में सस्ती ज़मीन लेकर अस्पताल और स्कूल बनाए गए हैं, उन पर पाबंदी लगा दीजिए। गांव के गरीब को, किसान को, उसमें पच्चीस सैकड़ा, पचास सैकड़ा कम पर वे उनकी सेवा करें, ऐसा मेरा आपसे अनुरोध है, बहुत-बहुत धन्यवाद।

---

* Expunged as ordered by the Chair.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM) : Sir, I request that personal conversations may be removed from the proceedings.

प्रो. राम देव भंडारी (बिहार) : महोदय, ये कल बोलेंगी। हमारी पार्टी से कल श्री मंगनी लाल मंडल बोलेंगे, फिर कुमकुम राय जी बोलेंगी।

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI) : Shri Lalit Suri.

SHRI LALIT SURI (Uttar Pradesh): Sir, this is one of the rare occasions in the history when the basic fundamentals of Indian economy have been doing extremely well. In the year 2003-04, our GDP grew by 8.2 per cent. This is not that our agriculture only grew by nine per cent and our manufacturing sector grew by 6.7 per cent. Our foreign exchange reserves are on a record high. Food stocks are in abundance. Our economy had already fought and survived the curse of starvation, foreign exchange crisis and the era of double-digit inflation.

Sir, the whole world recognises us as the fastest growing economies in the world. I am of the view that this, therefore, was an occasion for radical steps to be taken in the Budget. It would have given a boost to the Indian economy. The Prime Minister has been the Finance Minister during 1991-96. He was consistently a pro-reform person. The Finance Minister, Shri Chidambaram has also been identified with reforms. I would have, therefore, expected the combination of the Prime Minister and the Finance Minister to take more progressive steps than they have taken in the Budget.

Sir, I am conscious of the realities of politics and political compulsions, where some of the partners of the ruling Government, may have curbed the reform measures, which should have been taken, and have not been taken. In fact, some of the reform measures, which have taken place, are finding a lot of resistance.

Our service sector has been doing well. Unfortunately, our agriculture still faces a challenge because of its dependence on monsoons. But the real area where the Finance Minister could have given more impetus is to the manufacturing sector. The manufacturing sector grew last year by 6.7 per cent. It is this sector, which gives a cutting edge to India over China. The manufacturing sector is where jobs are created; the manufacturing sector is where huge taxes are paid to the Government. Therefore, unless we are able to raise the growth rate of manufacturing

sector from 6.7 per cent to over 10 per cent, the dream of 8 per cent growth rate will not become real. It is only a 8 per cent growth that can eradicate the curse of the poverty from the face of India. Gone are the days where the object of the economy was to distribute poverty. Today, the welfare of the country lies in the generation of wealth and its distribution to the people. Liberalisation since 1991 has proved that the fastest depletion of the number of people living below the poverty line has taken place in the liberalisation era. How do we make the manufacturing sector grow? We need efficiencies; we need competitiveness. Let me underline some of the steps which are required to boost the manufacturing and service sector.

We are heartened that the Finance Minister has recognized tourism, airports and seaports as focus areas of infrastructure with Rs. 40,000 crore pool for infrastructural growth. It has been recognized that India is going to become one of the major global tourism destination country of the 21st century. International organizations have forecast that tourism sector, which currently accounts for 17 million jobs in India, is expected to sustain 25 million jobs by 2011 which means over 1.10 million additional jobs annually over the next seven years. Domestic leisure tourism in India presents a huge prospective market of over 300 million people that is waiting to be tapped by making incremental investments in the necessary areas, which would go a long way to ensure improvement of the regions in which they are located. We are way behind in these areas and need a massive push and enablers such as better infrastructure, air-rail-road connectivity, simplification of taxes and administrative procedures. Clearly, there are no major announcements in the Budget in this direction.

From the corporate angle, the overall tax burden has been increased through the imposition of 2 per cent education cess and service tax enhancement. For the corporate sector, it is not a 'cess' but a tax as the cess will be levied on top of the tax and the 10 per cent surcharge that they already pay.

The 2 per cent cess on all taxes will amount to Rs. 5065.68 crore which is on tax receipts for 2003-04 of Rs. 2,53,285 crores. It means HRD ministry fund availability will go up to Rs. 9,797.76 crore as against Rs, 4,732.08 crore allocated in the Budget. But the Ministry will have access to the cess money only after the Finance Bill is passed and notified, possibly next month, to be spent in the remaining six months of the current financial year. It is also a matter of deep concern that hotels, which had

been taken out of the ambit of service tax in the preceding two Budgets to dispel the perception of foreign visitors and tourists of India as a high cost tourist destination country, have again been brought under the purview of service tax. The imposition of service tax in this year's Budget on a larger number of services which include outdoor catering, *pandal* or *shamiana* service, airports services, etc., will adversely affect tourism and hospitality business. I urge the hon. Finance Minister to maintain *status quo* in respect of exemption of hotels from the purview of service tax as was done in the previous years. The proposed tax on aircraft leasing charges along with service charges on goods and other related activities at airport will create an extra burden of Rs. 600 crores to various domestic airlines. This will result in increase in fares, as the burden will be passed on to the customers. Small low cost airlines, with no frills, will be severely affected. With the result, the customer will not get the benefit of low cost travelling. This will severely harm both domestic and international tourists and make our country a high-cost destination vis-a-vis our neighbouring countries.

The Budget lacks in balancing the act of resource mobilization. Instead of adopting a proper route of overall fiscal reforms, it has gone along the lines of easy resources like cess and service tax. Firstly, we need world class infrastructure. We need highways, airports, sea ports, and transportation systems of global quality. The NDA Government had launched the National Highways Development Programme. It was a welcome initiative. I hope the UPA Government will expedite that with greater force. The Golden Quadrangle, the North-South, East-West Corridors, the *Sager Mala* are indeed great projects. The rural roads programme is a greater impetus to rural infrastructure. I am glad to note that my friend, Mr. Praful Patel, is continuing the initiatives of the NDA Government towards the creation of world class airports in Delhi and Mumbai. Sea ports need investments. Airports are the gateway to India. Today, our airports are clumsy, inefficient and over-crowded. The Tourism Minister, Shrimati Renuka Chowdhury, has been espousing the dream of giving an impetus to tourism but she can forget improvement in tourism till such time that we are not able to at least double the number of seats in the flights to ensure more tourists to India. For this to happen, we must have world class airports. Mumbai Airport does not today have parking space for new aeroplanes. Airport extension needs investments. It needs professionalism. Airports are the gateways. Money will come from where money is available. I welcome the proposal to raise the FDI in airports so that we are able to keep the best of foreign partners along with their Indian

counterparts to create the airports. But we should not limit ourselves to Mumbai and Delhi. It is of utmost importance that upgradation and modernisation of these airports with state-of-the-art navigational equipment should be done. If there is any resistance, for whatever reasons, from Left parties or any other party, there should be an alternative plan to carry on with the modernisation of the airports by the Government so that the tourism is not affected. Kolkata can be the gateway of traffic from the east particularly to visit the Buddhist circuit. Bangalore, Chennai, Ahmedabad and Hyderabad are other important international airports we should be looking at. Our sea ports were nowhere amongst the efficient in the world. The entry of private parties in sea ports like Navasheva, Chennai and Tuticorin has brought new dimensions of efficiency into sea ports. This must continue. Efficiencies have made us more competitive. They have created more jobs. I welcome the proposal in the Budget to expedite the proposal to create a deep sea port at Valad Padam in Kochi.

Secondly, to give a fillip to the manufacturing sector, we require to provide utilities, particularly power to our industries at international cost. I must caution against any move to review the Electricity Act, which has already been enacted. The principle on the basis of which public utilities survive is that users must pay. I can understand some subsidies being given to the farmers in matters of electricity tariff but we must check the theft and distribution losses, which are to the tune of 40 per cent. If power is stolen, given on concessional rates or even given free without metering, the entire burden of the power bill will fall on the industry. If our industry is given power on exorbitant prices, they cannot compete with the international competitors.

Sir, thirdly, for any industry to survive, lending rate of interest must be internationally compatible. If the cost of interest on capital, which the Indian industry has to pay, is far in excess of their international competitors, then we should forget about thinking of making our industry internationally competitive. The interest rate regime, therefore, must continue to be liberalised.

It is profitability that attracts investments, which, in turn, create jobs and employment. It brings more taxes and revenue to the Government, which, in turn, boosts the economy. It is the employment and jobs that will help the economy grow and create wealth for the poor.

Lastly, trade facilitation is the antithesis of red tapism. Our ports, airports, customs, transportation system must be super efficient. International trade, which is curbed by red tapism, can add a huge amount to the cost. International studies have shown that a good facilitation can save up to 14 per cent of the costing. We must, therefore, continue our endeavour towards efficiencies.

We, today, live in a world where only the efficient is going to survive. The world, today, buys products and services from countries and sources where they consider it to be the cheapest and the best. We have done extremely well in the services sector, because our human capital being qualified and quality services as world class. We are doing extremely well in the manufacturing sector, particularly in automobiles, auto parts, textiles, pharmaceuticals, chemicals, because of our cost and quality.

India has the best human capital to succeed, but the momentum of the Government policy and the Budget should be to continue to make improvements, which I have suggested. My friends in the Left Parties must realise that even though they rightly have a cause, in the rights of the working class, close to their hearts, the cause of the working class will be served when jobs survive and new jobs are created. Jobs will be created only in an environment of efficiencies and competitiveness. Mere obstructionism to any form of reform will only promote inefficiency and non-competitiveness.

Water is going to be one of the most crucial factors for the survival of human beings. I congratulate the Finance Minister for providing Rs.1,000 crore to put up a desalination plant in Chennai. I think this should be carried on to other cities, which are near sea. With these words, I support the Budget and thank the Vice-Chairman for giving me this opportunity to express my views on the Budget.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): Shri Manoj Bhattacharya.

SHRI MANOJ BHATTACHARYA (West Bengal): Sir, I will speak tomorrow.

THE VICE-CHAIRMAN (SHRI DINESH TRIVEDI): Smt. Mohsina Kidwai, not present. The House is going to continue till 6 o'clock as per the schedule of the Business Advisory Committee.

DR. VIJAY MALLYA (Karnataka): Thank you, Sir, for giving me this opportunity. I have witnessed the most interesting discussion on the Union Budget. The Treasury Benches and the supporters of the UPA Government have naturally said that this is a Budget that is relevant and have applauded it. I heard the Opposition saying that the Budget was only poetic. But, I think, the most significant comment that I picked up, particularly yesterday, was Mr. Jairam Ramesh' comment on the one hand, and Mr. Arun Shourie's on the other hand, that we need to evolve a medium- and long-term set of defined objectives and have the political will to implement those objectives in the interest of our country irrespective of which party we belong to. I am happy to observe from the comments that the emphasis on education, health care and water is complemented by accelerated grass-root development. Having extensively toured my State of Karnataka, it became very apparent to me that, notwithstanding the tremendous propaganda, India was really not shining at the rural level where it mattered most, I applaud the Finance Minister and his focus on accelerated rural development, through the empowerment of local panchayats, and his statement that the local panchayats will be funded and made responsible for grass-root development. However, as I have said in this august House before, there must be a supervisory and review mechanism to ensure accountability. Mere allocation of funds by the Union Government, be it to the State Governments or be it to the panchayats, must necessarily be backed up by a mechanism of review so that the poor actually benefit. It is a well-known fact that the late Prime Minister, Shri Rajiv Gandhi, stated on more than one occasion that only a miniscule portion of resources actually allocated for rural development and upliftment of the poor, reached the people. We need to make sure that there is no loss along the way, and that the full benefits of these programmes actually reach their target. The upliftment of the farming community is once again a very laudable objective. However, if you want to uplift the farming community, doling out of free electricity is not a sound economic solution. We need to look at the farm productivity, we need to infuse technology and we need to take a good hard look at the food value chain so that the farmers actually benefit in a tangible manner. This will ensure sustained agricultural development in the long run with a greater share of the value chain accruing to the farmers as we go along in the future. The word 'subsidy' has lost favour in the context of new economic policy. However, one must never forget that fertilizer has played an important role in our Green Revolution. During the last few years, the Union Government has taken steps to reduce fertilizer subsidies at the

5.00 p.m.

cost of the domestic fertilizer industry, without tackling the basic issues. Import is not an alternative that is sustainable. As India, being a major user of fertilizer, we have noticed that international prices invariably shoot up dramatically when India enters the market. In this context, I appeal to the Finance Minister to pay particular attention to the difficulties being experienced by the domestic fertilizer industry as a result of which no fresh investments have been made. A happy farmer needs a healthy fertilizer industry. In a question that I raised a few days ago to the Ministry of Food Processing, the reply referred to the establishment of food parks. This is a very good initiative. Such food parks in the rural areas, with appropriate infrastructure, such as cold storage, electricity and distribution facilities can ensure lower loss of farm produce and accelerated transportation to points of consumption. However, merely leaving this to the private sector is not going to result in the desired benefit. The task at hand is enormous, and I believe that the Government should actually fund the establishment of a few model food parks in order to get the process going.

Agricultural credit availability through RRB's and other institutions should be made available in a transparent and user-friendly manner taking into account the fact that most of the farmers are uneducated. Today, our credit institutions are not borrower-friendly and are persuaded by middlemen to disburse loans through them. These are the middlemen who fleece the farmers by charging exorbitant interest rates which they cannot afford. I think, and I appeal to the Government, to ban the disbursement of loans to farmers through middlemen and to encourage direct disbursement of loans at the interest rates terms that the Government wishes to offer.

Sir, the focus on education is well appreciated and I am sure that the tax payers will not mind the education cess in the larger interest of our future generations and if there is positive hope that a better, more educated and skilled workforce will emerge.

However, as in the case of multiple schemes that have been in existence in the past with appreciable objectives, the lack of monitoring, the lack of review and control has not provided the desired results.

Education, Mr. Vice-Chairman, Sir, should become the fundamental birth right of every Indian child, and I hope that one day, we will be able to offer free primary education to all children from the economically disadvantaged families.

However, mere teaching will not suffice. Educational infrastructure should be of a minimum standard incorporating not only optimal learning skills but also safety norms that will eliminate any recurrence of the recent tragedy at Kumbakonam.

A lot has been talked about bridging the digital divide and taking the benefits of information technology to the rural areas. This is an essential tool in today's emerging context. We need job orientation and skill development enshrined in our educational process.

Merely allocating resources for education, without ensuring that these resources are effectively applied towards infrastructure, learning tools and a safe environment, will not yield any results. Once again, considering the education cess that has been levied and the inflows that will accrue from that, the Government should set up agencies to actually monitor the expenditure of funds raised through the education cess.

Sir, I am happy to see the importance given to national health insurance. Regrettably, however, the standard in Government hospitals are, sometimes, so poor that the availability of insurance alone may not help. It is important that the benefits of a national health insurance scheme are compatible with certain minimum healthcare standards to be provided and strictly enforced. To illustrate this point, I refer to the recent deaths of children at a well-known hospital in New Delhi. If this, Mr. Vice-Chairman, Sir, is the state of affairs in our Capital City, I wonder what the state of affairs may be in the rural areas. The availability of a national health insurance scheme should not become yet another target for the corrupt elements to benefit from.

Sir, I am happy that the hon. Finance Minister has announced the establishment of a desalination plant for water in Chennai. I really hope that this project will be implemented without delay and that this will be a forerunner for many such projects to come.

India is blessed with a vast coastline and many of our coastal cities could benefit from the additional desalination projects.

Many Government of India sponsored schemes, involving huge sums of money, are in force, sometimes, with negligible impact. A thorough review of such schemes should be undertaken and the funds diverted to such large-scale infrastructural projects which can be professionally monitored and implemented.

The Finance Minister has proposed to establish an international container terminal near Cochin. I welcome it. He has recognised that both Colombo and Singapore have become hubs for shipping traffic and that India has lost this opportunity in the past. Hopefully, we will regain lost ground through this initiative.

However, we have a similar problem in air transport. Both Dubai and Singapore have become popular hubs for Indian travellers which is evidenced by the fact that the national carriers of both these countries are advertising heavily in India targeting Indian clients.

The withdrawal of the tax exemption on aircraft leases will seriously handicap both our national carriers which are short of planes and hopelessly unable to utilise their existing traffic rights. While foreign carriers are being allowed greater access to the Indian market, both the Air India and Indian Airlines should be encouraged to immediately lease a significant number of additional aircraft and create an international traffic hub in India.

Therefore, I would respectfully suggest to the hon. Finance Minister to review his decision on withdrawing the exemption on aircraft leases and to, instead, encourage rapid fleet expansion by the national carriers.

In conclusion, I respect the hon. Finance Minister's decision to establish a National Manufacturing Competitiveness Council to monitor industrial productivity. In the same vein, I urge the hon. Finance Minister to establish suitable supervisory bodies to ensure that various Budget proposals are effectively monitored and implemented so that the stated objectives can be achieved in an accountable manner. Thank you.

SHRI SHANKAR ROY CHOWDHURY (West Bengal): Mr. Vice-Chairman, Sir, the discussion on the Budget is proceeding almost on the lines of political campaigns that preceded it in the run up to the elections - 'Shining India' vs. 'Bharat Shining'. I think what we have to understand and, I am sure we do, is that both 'Shining India' and 'Bharat Shining' are two facets of the same country. One cannot shine without the other. 'India Shining' is the external perception of India - corporate India. Corporate India indeed is shining. For that we have to give credit to the previous Government. But where, I think, we have failed is to ensure that, side by side, Bharat also shines. I think the hon. Finance Minister has made a very constructive and a very good attempt to balance the two and to ensure that 'India Shining' proceeds, side by side, with 'Bharat Shining' because one

cannot shine without the other. The implementation of this Budget, the stated aims of this Budget will face major problems, multitudinal problems that all budgets have faced in the implementation to date. Some of these are oil prices, drought, floods, internal contradictions of politics, crime and corruption. Although we are laying down our objectives, and I am sure we will try and implement them, but we have got to devise some system. Of course, there are certain factors like drought and flood which you cannot check. But the internal contradictions which are inherent in our body politic, in our body economic, we have to find some way of evolving a consensus to see that these, at least, do not interfere with the broad outlines of the plans the Budget lays down.

There has been an intense political controversy over the Budget mainly on economic issues. It has been the induction of private capital in some form or the other into the developmental process. FDI has been opposed by certain political parties, which is according to their political philosophy. Personally, I have no ideological hang-ups about what type of capital comes into the country provided development increases. And I think, we should pay serious heed to the comment I understand; I only heard about it. The colour of the cat catches not matter, whether it is black or grey, as long as the cat eats the mice. So, this controversy about FDI capping, about disinvestments, really must be seen in a more pragmatic way. As long as the Government has full control of whatever resources are being fed into it, I don't think the source should matter. The route, proposed by the Government on increased FDI percentage of disinvestments, has to be put into place. But also to be put into place effectively is the collection of tax arrears, unearthing of black money and Non-Performing Assets. Both have to proceed hand-in-hand because money must come from whatever sources they are required to come. Sir, I think, ultimately, whatever we make of the Plan, it will face the same problem that the earlier Plans have faced, and that is the problem of implementation. I think, speaker after speaker, also the discussions and debates in the newspapers, have focussed on this issue. Both the Budgets, previous and the present, have emphasised on different aspects of the development of the country. The previous Budget has succeeded in one particular area. It has not succeeded in the other area. This Budget focuses on the other area, and they want to succeed, but I have a feeling that they will face the same problem of implementation. And, as for the non-implementation of 'Bharat Shining', I think, there is a responsibility -- ultimately, the Plans are made here; the resources are distributed here --

but, I think, we should accept that, ultimately, the flaw in implementation is that of the local agencies at the State level. And, in our Federal system, how much oversight, how much monitoring, how much superintendence, can a Central Plan or a Centrally-sponsored plan or a Centrally sponsored guideline given to a State be imposed? I think, in our present system, there is a contradiction in the entire system of development because in the previous Government, in the previous Budget, there was an adversasial situation between many States and the Centre. This Government will have the same problem in respect of certain States. This is the root of our failure to gainfully employ, to gainfully deploy the resources that we have already committed to the levels of development that we have achieved, or, that we have been unable to achieve. We have vast amounts of money being given by this Government to education, water, roads, rural infrastructure, etc. The problem is, -- the earlier Governments also have done it, perhaps not in such amounts -- even today, when you go to villages, you find schools in disrepair, teachers not present; various schemes for improvement of the conditions of tribals, backward classes not implemented. The resources are there. It is the implementing agencies at the grassroot level that are not functioning. And, if Mr. Chidambaram's Budget is to succeed, he and the Central Government, in consultation with the State Governments, will have to find some via-media, some method of ensuring that the resources devoted to this Budget actually find their way down to the grassroots level; otherwise, I am confident, Sir, the Budget debate in 2005-06 shall follow the same predictable pattern. If you want to avoid that, you have to find some via media.

Now, Sir, we have been finding stories which have been debated here in the Parliament that tribal children are dying of hunger, dying of malnutrition. In tribal areas, people are dying of hunger. The media says that they are dying of hunger, but the authorities in those areas are trying to prove that they are not dying of hunger, they are dying of malnutrition. Well, in the dictionary, there is some difference between the meaning of the two terms. I think, as we are focussing on creation of special economic zones, the Government must, in conjunction with the States, work out a system of special development zones, and these development zones have to be developed on the basis of a task force system. A task force must be given all the requisite resources, not at the Central level, not at the State level, not even at the district level, but at the panchayat level to focus on certain areas, certain specific areas and develop that particular area which is within its command zone.

Sir, here, through you, I wish to draw the attention of the Government to a statement made by *Mahamahim* Rastrapatiji in his Address to the Parliament, by the Prime Minister about the use of ex-servicemen for nation building projects. This is something totally in consonance with whatever teaching, whatever training these ex-servicemen have got. There is a population of approximately 20 lakh ex-servicemen in this country today, to which, 5500 to 65000 ex-servicemen are being added every year. This is trained manpower, hard-working, disciplined and objective oriented. I don't know if the hon. House is aware that ex-servicemen NGOs have succeeded in getting contracts from the United Nations for mine clearance. They are working in Sri Lanka. They are doing an excellent job of it. I would imagine that if such NGOs were contracted, if such resources are tapped, and then focussed into those areas of development, perhaps, we would find a comparatively better development in these areas for which these vast sum of funds are being allotted.

Sir, now, I would speak about an issue which is generally considered by Finance Ministers not to be fashionable, not to be respectable. Finance Ministers are uneasy in dealing with this aspect of the Budget, that is, Defence. What shall I say -- they are uncomfortable with it. Now, we have, today in this Budget given Rs.77,000 crores for defence purposes. It has raised, not openly, but, at least, in the background, a critical attitude why are we spending so much money on Defence? They are also right to some extent. It has raised unfavourable reactions amongst the economic community. But, then, Sir, as one of the hon. Members from the Treasury Benches mentioned, just as we take the Budget in an overall economic context, within the Budget, the defence portion of it should be taken in a certain historical concert. Now, from 1947 to 1999, that is, from the first Kashmir conflict down to the Kargil, on an average, this nation has been facing a major border war once in every decade. If you average out the time, it comes to about once in 12 years. This Rs.77,000 crores that has been allotted represents 2.5 per cent of the GDP. In current Plan, non-Plan expenditure is approximately 60 per cent of the Plan expenditure which is Rs.32239 crores. The defence spending is 23.2 per cent of the non-Plan expenditure. It is a colossal amount. These figures after a while cease to have any meaning. They are so large. But the fact of is that this figure represents 2.5 per cent of the GDP, of which capital expenditure is Rs.33482 crores of which Rs.26,000 crores are to be spent for previous acquisitions to pay the bills and Rs.8,000 crores for fresh capital. I must say, Sir, at this stage itself the hon. Defence Minister has given a warning that around

October or November this year, he shall be forced to approach the Finance Minister for certain supplementary demands if the modernisation processes of the Armed Forces are to continue. Now, Sir, I think the whole world wants peace. But the reality so far, the historical reality so far is that every decade or so this country has been faced with a major border war with one country or the other. About the future, we do not know. But the fact of the matter is that defence expenditure to use a kind of an example-- defence expenditure is life insurance premium. You will get the type of policy cover whose type of premium you pay. Our fault has been, in spite of this every decade repetition, we have the political leadership, the Government of this country at various times have got what is called the Ostrich syndrome, like the Ostrich where its head is in the sand. After the hostilities are over, it is discussed in Parliament, charges are made, counter charges are made and, then, the Government of the day, there is its head under the sand until the next war occurs. As a result, we get repeated instances where we do not win. First time, every time we win or we do not win because we are not ready for it. The only time that India has been prepared for the decadal outbreak was in 1971 and, I think, the world saw what we achieved. I would suggest that though, as I said, the defence expenditure, defence budget is a non-respectable, unmentionable subject which invites criticism either vocal or silent within the country or outside the country, please, I would request the Finance Minister that this is life insurance premium for the nation. There will be many pressures on him. Rs.77,000 crores is a huge sum of money. In 2003-04 when drought was there, the then Finance Minister removed Rs.10,000 crores, He had to do it, I suppose. As a result things have fallen behind. Hon. Mr. Chidambaram will have the same problem because he is facing drought, he is facing floods and he will face pressures also. But the fact is that before doing so, please, do think more than once. *(Time-bell)* Yes, Sir, just a minute. I will conclude. That is one of my concerns whether this allotment will stay. There is no point in having huge defence expenditure if we finance the defence industry of other countries. So, the next drive must be within the Defence Forces to ensure that this life insurance premium, defence expenditure is expended in as constructive a manner as possible, to spend it within the country. For that, you have to indigenise, you have to develop your own engineering industry. Your DRDO must be held accountable for the progress. Your ordnance factories must be upgraded, must be held accountable for their production or non-production. Private sector must be brought in, in a big way. I will give you a small example. There are six

numbers of particular equipment, very expensive equipment. The number is six which is being purchased for a particular service. The Government sector can handle not more than three at one time. But there is a private sector company which says that we can handle the other three. So, I think one method minimising the effect of Defence expenditure is to see that maximum number of it is spent within the country. We have many other issues, Sir, this is not a debate on Defence *per se*, except in conclusion, I would just like to say, Sir, that in the last Parliament session there was a lot of debate on the so-called CAG report. Now, the CAG report was produced listing a huge list of items on which the procedures perhaps had not been followed. But, I think, if that CAG report on the first page of the third paragraph had been read, it was to see whether emergency procurement system in this country works. I think, these are the words, I am not very sure. The major lesson which this country must learn from that CAG report is, that your emergency procurement does not work. Therefore, the answer is not to have an emergency of this nature, at least, and the answer to that is consistent Defence planning. We have to handle a peace dividend. We are having peace talks with Pakistan, we are making good progress in talks with China. Now, the peace dividend can be handled in two ways. You can handle it in terms of economics and finances or you can handle it in terms of time. If you handle it in terms of economics and finances which is the normal method of handling it, you cut down on your Defence expenditure. But if you want to handle it in terms of time, opportunity, to continue your Defence planning on a sustained basis, now is the time to do it. That is why I had earlier expressed my concern and I hope under many pressures which the hon. Defence Minister will be subjected to, he will not think, or, he will do it as a last resort of cutting down on the Defence expenditure. Thank you.

श्री शरद अनंत राव जोशी (महाराष्ट्र) : माननीय उपसभाध्यक्ष महोदय, मैं 26 सालों से किसान आंदोलन में रहा हूं और मुझे आदत है कि जब मैं बोलने के लिए खड़ा होता हूं तो सारा मैदान भरा रहता है या कम से कम सभागृह भरा रहता है। आपने मुझे दिन के आखिर में बुलाया है लेकिन जब मैं यह बात करता हूं तो यह स्पष्ट है कि जो यहां हाजिर हैं, मैं केवल उनके लिए ही नहीं बोल रहा हूं, बल्कि सारे हिंदुस्तान के लोगों के लिए बोल रहा हूं और बाद में आने वाली पीढ़ियों के लिए भी बोल रहा हूं। सदियों से लोकनायक जय प्रकाश नारायण जी के दिनों से हम कहते थे -

"हम किसान, देश की शान,
जीने पर बेजार हैं।
दिल्ली के उस किले पर
हम भी तो हकदार हैं।"

आज मैं 26 साल के बाद दिल्ली पहुंचा और बड़ी निराशा हाथ आई, इस सारी बहस के दौरान कि अब शासन, बहादुरशाह जफर के बाद, इस अवस्था में है कि उनके पास न धन है, न इच्छा है और न ही कोई साधन है। राज्यों के पास पैसा नहीं है, केंद्र के पास भी नहीं है, लेकिन इससे भी बुरी अवस्था इसलिए है कि जिन लोगों के कारण यह हुआ है, जिन ताकतों के कारण - जैसी कल बात हुई कि पांचवें वेतन आयोग के कारण या दूसरे कारण, जिन लोगों ने शासन को इस तरह से दिवालिया बना दिया, वही लोग और वही ताकतें इस शासन में सहभागी हो गई हैं। इतना ही नहीं, मैं इस बात का भी फायदा लूंगा कि मेरे मित्र गृह मंत्री जी यहां हैं। मैं इनसे यह कहूंगा कि आपके नये मित्रों में ऐसे लोग भी हैं जो पीपुल्स वार ग्रुप के नाम से काम करते हैं। एनजीओज जैसे, जो सियाटल और कानकुन में दंगा मचा रहे थे, वे भी आपके साथ हैं। इसकी तरफ भी मैं आपका ध्यान दिलाना चाहूंगा। यहां काफी बहस हुई हैं कि किस पार्टी ने किसानों का भला किया और किस पार्टी ने किसानों का बुरा किया है। शब्दों के तो सब अमीर हैं और शब्दों के बुलबुले तो चलते रहते हैं। पच्चीस साल पहले हमारे किसान आन्दोलन ने, किसानों का भला किस बात में है, इसके लिए एक मापदंड दिया है। कल अनिल शर्मा जी ने भी एक बात कही कि आजादी से लेकर, जवाहर लाल नेहरु के दिनों से लेकर, हिन्दुस्तान का कितना भला हुआ है, उस जमाने को भी मैंने मापदंड लगाया है। पिछले पांच सालों में जब एनडीए का राज था, उसे भी मापदंड लगाया है और इस शासन के जमाने में भी मैं लगाना चाहता हूं। बड़ी स्पष्ट बात है। बहुत सारे लोगों ने यह सवाल उठाया कि किसान पैदा करते समय कितना खर्च करता है और उसे वास्तव में मिलता कितना है? यह मापदंड लगाया जाए कि अगर उसे खर्च से ज्यादा मिलता है तो कितना मिलता है, कम मिलता है तो कितना कम मिलता है। इसके बारे में मैं ज्यादा बहस नहीं करूंगा। मैं केवल तीन-चार आंकड़े ही दूंगा, जो 'जागविक व्यापार संस्था' के एग्रीगेट मेजर आफ सपोर्ट में आ जाते हैं और उसमें यह स्पष्ट हुआ है कि अगर सौ रुपए खर्चा है तो जापान की व्यवस्था में किसान को 190 रुपए मिलते हैं। यदि सौ रुपए खर्चा है तो यूरोप की व्यवस्था में 162 रुपए मिलते हैं, अमेरिका में 135 रुपए मिलते हैं। हिन्दुस्तान की तरफ से जो आंकड़े दिए गए हैं अगर उनका वास्तविक अर्थ लगाया जाए तो यह होता है कि हिन्दुस्तान के किसानों का अगर 187 रुपए का खर्चा है तो उनको सौ रुपए से ज्यादा नहीं मिलते हैं। यह बात चलती रही। जब 1986-89 में जब 'जागविक व्यापार संस्था' के लिए पहली बार आंकड़े दिए गए तब प्रणब मुखर्जी तो व्यापार मंत्री थे, तो शासन ने यह माना कि किसानों का वार्षिक नुकसान 24,600 करोड़ रुपए का हुआ है। उसके बाद 1997-98 तक के हमारे पास आंकड़े हैं जो गवर्नमेंट आफ इंडिया ने दिए हुए हैं और उनमें से आखिरी आंकड़ा 1997-98 का है जिसमें किसानों का 1,1300 करोड़ रुपए का नुकसान है। 1997-98 के बाद के हिन्दुस्तान शासन के आंकड़े तो हमारे पास नहीं हैं लेकिन वर्ल्ड बैंक ने जो आंकड़े बताए हैं उनके अनुसार 98 के बाद हिन्दुस्तान के किसानों को पहली बार पोजिटिव सब्सिडी मिलने लगी है। मुझे मालूम है कि शायद बहुत सारे मेम्बर्स इस शब्द को अनोखा महसूस करते हैं तो हिन्दुस्तान में जो नैगेटिव सब्सिडी चलती है उसके लिए मैं एक उदाहरण देकर अपनी बात कहना चाहता हूं। जब मैं किसान बना तो उस समय मुम्बई के मांडी में सब्जी बेचा करता था। पहले एक-दो बार तो मुझे चिट्ठी मिल गई कि आपकी सब्जी हमने बेची, जिससे 200 रुपए की आय हुई है। उसका खर्चा निकालकर मैं आपको 180 रुपए भेज रहा हूं। तीसरी बार एक ऐसी चिट्ठी आई कि सब्जी बेचने के बाद जो पैसा हाथ में आया उससे हम न मजदूरी का पैसा दे सके, न ट्रांसपोर्ट का दे सके और न आढ़तियों का पैसा दे सके, इसलिए आप ही मुझे 300 रुपए

भेजिए। जब इस तरह का व्यापार किसान करता है तो उसे हम "उल्टी पट्टी" कहते हैं। दुनियाभर की मंडियों में यह माना जाता है कि हिन्दुस्तान के किसान उल्टी पट्टी, नेगेटिव सब्सिडी लेकर, खेती कर रहे हैं। अगर यह सच है तो मुझे लगता है कि किसने भला किया और किसने नुकसान किया इसके बारे में फिजूल-बातें करना अनावश्यक है। यह मापदंड स्पष्ट करता है कि किसानों का धंधा घाटे का रहा या मुनाफे का रहा है। दुख की बात तो यह है कि मैं पिछले चुनाव में इस एनडीए का सपोर्ट करता था। जिस 'स्वतंत्र भारत पक्ष' पार्टी का मैं राष्ट्रीय अध्यक्ष हूं, वह एनडीए का सदस्य है। हमने चुनाव में यह बात रखने की कोशिश की थी मतदाताओं को समझाने की कि आप अपने पैरों पर खड़े रहते हो, कष्ट उठाते हो तो हमारी व्यवस्था में आपके कष्टों का फल मिलेगा, यह बात ज्यादा परिणाम नहीं दिखा सका। इसके बजाए जिन लोगों ने सब्सिडी की मदद की बात की, उनकी बातें ज्यादा लुभावनी लगीं और उनके बेर बिक गए, हम अपने आम भी नहीं बेच पाए। मुझे लगता है कि हमें इस बात के लिए शर्म आनी चाहिए। इसके बाद यह भी माना गया कि भारत शाइनिंग नहीं हुआ। मुझे आनन्द है क्योंकि भारत बनाम इंडिया जैसे शब्दों का प्रयोग मैंने 1980 में शुरू किया था। तो किसानों की उम्मीदें ऐसी बनती गईं कि इस चुनाव के बाद नई UPA की गवर्नमेंट आई है। यह तो कम से कम पहली बार किसानों के लिए कुछ करके दिखाएगी। बड़ी उम्मीदें पैदा हुईं। उम्मीदें पैदा हुई इसके बावजूद, इस बारे में मेरा अनुभव कुछ अच्छा नहीं था। मनमोहन सिंह जी को मैं बहुत जमाने से गुरु मानता आया हूं, वे भी मानते हैं कि खुली व्यवस्था के जो समर्थक रहे, वे पहले नम्बर पर रहे, लेकिन मेरा नम्बर भी कहीं आ जाता है। मोंटेक सिंह अहलुवालिया जी के बारे में यही बात कही, और चिदम्बरम जी को भी मैं उसी रूप में मानता हूं। मुझे याद है कि 1993 में, जब मनमोहन सिंह जी वित्त मंत्री थे, मैं उनके सामने गया और किसानों के बारे में मैंने यह कहा था कि हमें केवल आजादी चाहिए, आर्थिक सुधार किसानों तक नहीं पहुँचें हैं सब्सिडी की भीख नहीं चाहिए। मनमोहन सिंह जी ने मुझसे कहा कि आप जो कहते हैं, वह सही है और मुझे विश्वास है कि हिंदुस्तान में एक दिन ऐसा आएगा जब आपकी बात मानी जाएगी। लेकिन यह विकास, यह बदलाव किस गति से आएगा, यह गति तय करने का सबसे अच्छा निर्णय पी.वी. नरसिंह राव जी कर सकते हैं। यह उनका उस समय का वाक्य था। अब पी.वी.नरसिंह राव जी की जगह पर वे कहने लगे होंगे कि इसका निर्णय सोनिया गांधी सबसे अच्छा करेंगी। इसी तरह से अभी-अभी 30 मई को, जब आंध्र प्रदेश में कांग्रेस पार्टी ने मुफ्त बिजली की घोषणा की, तो मैं उनके पास गया था और उनसे पूछा कि हम क्या करें? हम तो सारी सब्सिडीज का विरोध करते हैं, किसानों को सब्सिडीज की जरूरत नहीं है, बस हमें लूटना बंद कर दो, यही हमारी मांग रही है। उन्होंने कहा कि जोशी जी, यह तो पोलिटिक्स है! अगर खुली व्यवस्थावादी, लिबरल मनमोहन सिंह जैसा व्यक्ति इस तरह की बात करने लगता है तो मुझे यह लगता है कि वामपंथी लोगों को उन्हें दबाने के बहुत मौके मिलने वाले हैं। वामपंथी सोवियत यूनियन के बड़े पक्षधर थे, यह न हो कि आखिर में डा. मनमोहन सिंह जी को ये लोग बुखारिन बनाकर छोड़ दें। किसानों के लिए ऐसी अपेक्षा इसलिए बनी क्योंकि चुनाव के दौरान लोगों ने माना कि एन.डी.ए. ने कुछ नहीं किया था, हमारी गलती थी। लेकिन अब आप से तो कुछ उम्मीदें बंधी हैं, आप को तो कुछ करके दिखाना चाहिए था। आपसे उम्मीदें और बढ़ीं। किस कारण से बढ़ी? 18 जून को एक क्रेडिट पॉलिसी घोषित हुई और यह कहा गया कि तीन साल के अंदर किसानों को दिए जाने वाले कर्जे की रकम दुगुनी की जाएगी। 24 जून को स्वयं प्रधानमंत्री ने यह कहा कि मैं किसानों के लिए, खेती के लिए 'न्यू डील' देने वाला हूं। बड़ी उम्मीदें बंध गईं और इससे यह हुआ कि जून-जुलाई महीने में जो बारिश आती है, हमारे

मिटिरियोलोजिकल डिपार्टमेंट ने यह कहा कि बारिश जल्दी आने वाली है, बहुत ज्यादा आने वाली है, किसान खुश हो गए। जैसे ही पहले कुछ बारिश पड़ी तो उन्होंने बोनी शुरू कर दी। वह व्यर्थ हो गई, दूसरी बोनी वेल्थ हो गई, मध्य प्रदेश में तो तीन-तीन बोनियां खत्म हो गई। अगर ऐसी अवस्था में बजट पेश किया जाता है और वह भी कोई लंबे अरसे का बजट नहीं तो केवल सात महीने का था। ऐसे सात महीने के बजट में उससे मुझे यह लगता है कि अगर किसी एक वर्ग की मदद करनी चाहिए थी, अगर समाज में किसी को सबसे मुश्किल स्थिति में पाया जाता था तो वह किसान था। इसके लिए जो करना आवश्यक था, वह करना जरूरी था, क्योंकि उससे ज्यादा गरीब कोई नहीं होता, जो खुदकुशी की कगार पर खड़ा है। मैं यह नहीं मानता कि जिसकी आय पचास हजार से एक लाख रुपए की आय है, वह हिंदुस्तान का सबसे गरीब आदमी है। अगर किसान खुदकुशी की कगार पर है तो हिंदुस्तान के सारे रिसोर्सेस उसके काम में लगने चाहियें जब आप "जय जवान, जय किसान" के नारे देते हैं, तो 77,000 करोड़ रुपए डिफेंस को देने की बजाय, उसमें से केवल 27,000 करोड़ रुपए किसानों के काम में दे देते तो खुदकुशियां तुरंत बंद हो जातीं। इतनी हिम्मत आपकी नहीं हुई। आप नेशनल कॉमन मिनिमम प्रोग्राम की बड़ी बात कर रहे हैं। यह भी बहुत कहा जाता है कि हम यह इम्प्लिमेंट करेंगे, वह इम्प्लिमेंट करेंगे। उपसभाध्यक्ष जी, मैं आपका ध्यान आकर्षित करना चाहता हूं कि नेशनल कॉमन प्रोग्राम में कम से कम दो वादे किए गए, एक वादा यह है कि हिंदुस्तान में खेती उपज की कीमतें गिराने की जो नीतियां चलती रही हैं, हम वे नीतियां बंद करेंगे। इसमें एक तरह का कंफेशन है, जिसके लिए मैं प्रधानमंत्री जी को बधाई देता हूं कि आज तक सारी कांग्रेस की गवर्नमेंट, जवाहर लाल नेहरू से लेकर सभी गवर्नमेंट नीतियां कीमतें गिराने का काम करती आई हैं। इसका भी इन्होंने एक तरह से कानूनी जवाब दे दिया, लेकिन वित्त मंत्री जी ने एक भी बात ऐसी नहीं कही जिससे कीमतें गिराने के प्रावधान बंद हो जाए। यशवंत सिन्हा जी यहां नहीं है, लेकिन अपने बजट में उन्होंने भी बात कही थी कि एसेंशियल कोमोडिटी एक्ट स्क्रैप होगा और फूड कॉर्पोरेशन ऑफ इंडिया के बारे में भी सोचा जाएगा, लेकिन इस पर भी अमल नहीं हुआ। उन्होंने नहीं किया। लेकिन कम से कम यह अपेक्षा थी कि एसेंशियल कोमोडिटी एक्ट के आधार पर खेती उपज की मंडी पर, खेती उपज के ट्रांसपोर्ट पर प्रक्रियावार रखाव पर जो पाबंदियां लगाई जाती हैं, वे दूर हो जाएंगी। लेकिन कुछ भी नहीं किया गया और दूसरा एक आश्वासन जो इस National common minimum programme में है, वह यह है कि किसानों के सिर पर जो कर्ज और सूद का बोझ है, उसे कम करने का हम काम करेंगे, लेकिन क्या किया गया? आप ने कहा है कि उन्हें दो साल में, तीन साल में दो गुना पैसा दिया जाएगा, लेकिन पैसा तो कोऑपरेटिव सोसायटीज को और बैंकों को मिलता है, किसानों को नहीं मिलता है। इसलिए मुझे लगता है कि सहकार महर्षि श्री शरद पवार इस के पीछे होंगे क्योंकि वह कृषि मंत्री बने हैं। सभापति जी, एक अद्‌भुत बात और है, जैसा कि मैं ने अभी कहा कि इस National common minimum programme में वायदा किया गया था कि किसानों के उत्पादों की कीमतें गिराने वाला प्रावधान हम रद्द करेंगे। लेकिन हमारे कृषि मंत्री जी महाराष्ट्र में जाकर जाहिर रूप से यह कहते हैं कि जो statutory minimum price गन्ने की फिक्स की जाती है, वह हमारे कोऑपरेटिव के कारखाने नहीं दे पाएंगे। इस तरह की जाहिर रूप से पोजीशन उन्होंने ली है। शिवराज पाटिल जी भी इस बात के लिए साक्षी बन सकते हैं। अगर केन्द्रीय शासन का कृषि मंत्री केन्द्र ने तय की गयी statutory minimum price न देने की बात करता है तो मुझे लगता है कि यहां tainted मंत्री का सवाल

वास्तव में उठता है। कौन है कौन नहीं, untainted कौन है, इस पर बहुत बहस हुई है, लेकिन इस से बड़ा धब्बा लगने वाला कृषि मंत्री दूसरा कोई नहीं हो सकता है।

सभापति जी, अब जो कर्ज दिए गए हैं, उस के बारे में कहना चाहूंगा कि आप ने कर्जा कोऑपरेटिव बैंक को दिया है, रूरल बैंक को दिया है लेकिन किसानों को वह कैसे मिलेगा क्योंकि मेरे पास एक आंकड़ा है कि देश में केवल दो करोड़ किसान ऐसे हैं जो खेती के लिए कर्जा लेने के लिए पात्र हैं अर्ज़ कर सकते हैं, application दे सकते हैं। देश के बाकी किसानों के सिर पर कर्जा है और वह कर्जा मांग भी नहीं सकते। फिर आप यह कौन सी बात कर रहे हैं? क्या आप को मालूम नहीं है कि कोऑपरेटिव सोसायटीज या बैंक्स जिन के पास पैसे की कमी नहीं है, उन को नया कर्जा नहीं देती। तो किसान को राहत कैसे पहुँचेगी, आप किस को इस तरह की भूल-भुलैयां में डाल रहे हो कि हम दो साल में, तीन साल में उन का पैसा दो गुना कर देंगे जब कि वह तो किसान तक पहुंचता ही नहीं है? सभापति जी, मुझे लगता है कि किसान का नाम लेकर एक विशेष वर्ग की भलाई करने की कोशिश हो रही है। जो वर्ग ट्रैक्टर खरीद सकता है तो ट्रैक्टर खरीदने वाला किसान कोई गरीब किसान नहीं है। अगर वित्त मंत्री जी के मन में सब से गरीब कौन है या मृत्यु की कगार पर कौन खड़ा है? वह किसान जिस के पास ट्रैक्टर है, वह कल खुदकुशी करने वाला नहीं है। सभापति जी, मैं तो यह मानता था कि यह सात महीनों का ही सवाल था तो आप एक vote on account और कर सकते थे। जैसे contingency की बात Defence minister ने की, वैसी बात अगर Agriculture minister करते और कहते कि आगे चलकर अगर बारिश नहीं आती तो एक बड़ा संकट उत्पन्न होने वाला है जिस के लिए contingency provision करना पड़ेगा, तो मुझे बड़ी खुशी होती।

सभापति जी, लोग तो किसान के लिए नहीं बोले हैं और मैं कहता हूं शायद यहां कहना उचित भी नहीं होगा, मैं नया सदस्य हूं फिर भी यह कहना चाहता हूं कि अगर लोग नहीं बोलते हैं तो भी किसान बोलने वाले हैं और 9 अगस्त से बिजली और पानी पर अपना हक जताने के लिए हिंदुस्तान भर की रेल बंद होने वाली है। सारे हिंदुस्तान में एक भी रेल चलने वाली नहीं है। मुझे लगता है कि किसानों का यह आंदोलन आखिर में हमारी नींद उड़ा देगा और जाग्रत कर देगा कि किसानों को क्या चाहिए। इतना ही कहकर मैं अपनी बात समाप्त करता हूं। आप ने मुझे आखिर में समय दिया, इस के लिए आप को धन्यवाद देता हूं।

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : बहुत-बहुत धन्यवाद। जोशी जी, शायद यह आप की maiden speech थी। डा. फागुनी राम।

डा. फागुनी राम (बिहार) : उपसभाध्यक्ष जी, मैं आप के प्रति आभार व्यक्त करता हूं कि आप ने मुझे बोलने का मौका दिया। यू.पी.ए. सरकार का यह पहला बजट है। आधे जुग के बाद इतना संतुलित और इतना सर्वमुखी बजट इस सदन में लाया गया है। यह बजट देखने से ऐसा लगता है जैसे चंद्रमा की शीतलता और रोशनी सभी लोगों पर समान रूप से पड़ती है और सभी लोगों के लिए अमृत का काम करती है, उसी तरह यह बजट भी समाज के सभी लोगों के हितों की रक्षा करता है, सभी लोगों की भलाई करने वाला है। इसलिए मैं इस की स्तुति करता हूं, धन्यवाद करता हूं। मैं इस सरकार और हमारे फायनेंस मिनिस्टर चिदम्बरम साहब का भी धन्यवाद करता हूं। मैं प्रधान मंत्री जी के प्रति आभार व्यक्त करता हूं कि आप ने राष्ट्रीय साझा न्यूनतम कार्यक्रम में संतुलित एवं स्पष्ट आर्थिक उद्देश्यों का उल्लेख किया है। इस के अंतर्गत

प्राथमिक शिक्षा, स्वास्थ्य को सर्व-सुलभ बनाया गया है, रोजगार और निवेश को बढ़ावा दिया गया है, कृषि एवं उस पर आधारित सुधारों पर जोर दिया गया है और प्रति वर्ष 7 से 8 प्रतिशत की वृद्धि दर को बनाए रखने की योजना है। वर्ष 2007 से 2008 तक राजस्व घाटे को समाप्त करने का लक्ष्य रखा गया है, गरीबी और बेरोजगारी मिटाना इस बजट की विशेषता है। इस बजट में गरीब बच्चों के लिए प्राथमिक शिक्षा का प्रावधान रखा गया है कि कम से कम आठ साल तक बच्चा विद्यालय में जा सके। इसके लिए इसमें योजना भी बनाई गई है। विद्यालय में भोजन और पेय-जल की सुविधा सुनिश्चित कराने के लिए भी व्यवस्था की गई है। इसके साथ ही अन्त्योदय योजना के अंतर्गत इस बजट में 1.5 करोड़ रुपए का प्रावधान रखा गया है, जिसमें ऐसे प्रत्येक परिवार को दो रुपए प्रति किलोग्राम की दर से गेहूं और तीन रुपए प्रति किलोग्राम की दर से चावल, प्रति माह 35 किलोग्राम तक उपलब्ध कराने की योजना रखी गई है। "काम के बदले अनाज" कार्यक्रम बेरोजगारी मिटाने का एक महत्वपूर्ण कार्यक्रम इस बजट में रखा गया है। अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण का भी इस बजट में विशेष ध्यान रखा गया है, जो एक बहुत अच्छी बात है। तकनीकी शिक्षा की गुणवत्ता के बारे में जो प्रावधान किया गया है, मैं चाहूंगा कि इस प्रावधान को और बढ़ाया जाए। स्वास्थ्य के लिए भी विशेष प्रावधान किया गया है।

महोदय, इस बजट में गरीब लोगों और ग्रामीण लोगों के जीवन को अधिक उन्नत बनाने का लक्ष्य रखा गया है, जो एक बहुत ही महत्वपूर्ण बात है। देश की अर्थव्यवस्था की रीढ़ कृषि को इस बजट में प्राथमिकता दी गई है। किसानों के लिए खेती से संबंधित कार्यों में सबसिडी और ऋण की सुविधा को सुलभ बनाकर किसानों को राहत दी गई है, उन पर बड़ा उपकार किया गया है। इससे ऐसा लगता है कि अब किसान आत्महत्या करने की ओर अग्रसर नहीं होंगे बल्कि वे खुद आगे बढ़कर अपनी खेती में लगेंगे। जहां सिंचाई खेती के लिए एक बहुत ही महत्वपूर्ण साधन है, उस ओर सरकार ने विशेष ध्यान देकर इनके कल्याण में एक बहुत ही बड़ा योगदान दिया है। मुझे याद आता है वर्ष 1966 का अकाल, उस समय ऐसा अकाल बिहार में पड़ा था कि विदेशों से गेहूं और बाजरा मंगाकर लोगों का जीवन बचाया गया था और एक भी गरीब आदमी को मरने नहीं दिया गया था। उस समय तत्कालीन प्रधान मंत्री स्वर्गीय श्रीमती इंदिरा गांधी जी ने ऐलान किया था कि हम किसी भी बच्चे को, किसी भी इंसान को भूख से मरने नहीं देंगे, पानी के अभाव में मरने नहीं देंगे और उस समय इतने बड़े अकाल के दौरान बिहार में किसी भी आदमी की भूख से मौत नहीं हुई थी। उसी समय बिहार के दौरे के कार्यक्रम के दौरान उन्होंने सर्किट हाऊस में कहा था, उन दिनों में पढ़ता था, मैं भी उन्हें सुनने गया था, उन्होंने कहा था कि अब ऐसी स्थिति देश में नहीं आने देंगे। इसी क्रम में आगे देश में हरित-क्रांति का अभियान चलाया गया और तब से बराबर खेती को बढ़ावा मिला, किसानों को आगे बढ़ाया गया, उन्हें सबसिडी दी गई, खाद दी गई, उनके लिए सिंचाई का प्रबंध किया गया, सस्ते ब्याज की दर पर ऋण उपलब्ध कराया गया। इससे प्रभावित होकर किसानों और खेत मजदूरों ने अपना पसीना बहाकर, प्रकृति के साथ अपने को जोड़कर मेहनत की और उसी का नतीजा है कि आज हिन्दुस्तान अन्न के मामले में आत्म निर्भर ही नहीं है, बल्कि विदेश में भी अपनी उपज भेजने की स्थिति में है। अभी पीछे यह हुआ कि खरीफ की फसल के समय इतनी पैदावार हुई कि किसानों को अपनी उपज छोटे छोटे व्यापारियों को उत्पादन मूल्य से कम मूल्य पर बेचनी पड़ी।

महोदय, देश को उन्नत बनाने के लिए और सर्वहारा की उन्नति के लिए एक "बीस सूत्रीय कार्यक्रम" चलाया गया था, जो श्रीमती इंदिरा गांधी जी का चलाया हुआ था, उसे राजीव गांधी जी ने भी और आगे बढ़ाया था, लेकिन बीच में यह योजना बंद हो गई। मैं चाहता हूँ कि इस योजना को पुन: चालू कर दिया जाए। इस योजना में ऐसा होता था कि महीने में एक बार डिस्ट्रिक्ट कलेक्टर के साथ प्रतिनिधि और बीस सूत्रीय कार्यक्रम के जो सदस्य होते थे, वे सभी मिलकर देश के सर्वोन्मुखी विकास के लिए, सभी वर्गों के विकास के लिए कार्यक्रमों की समीक्षा करते थे और जहां भी कोई कमी दिखाई पड़ती थी, उस ओर विशेष ध्यान देकर उसे ठीक किया जाता था। इस तरह यह कार्यक्रम आगे बढ़ता चला जाता था।

महोदय, खेती हमारे देश की अर्थव्यवस्था का प्रमुख अंग है। हमारा देश कृषि पर आधारित देश है और कृषि के विकास पर विशेष ध्यान दिया जाना जरूरी है। इसलिए जरूरी है कि किसानों को और अधिक सुविधा दी जानी चाहिएं।

उन्हें खेती के बारे में बताया जाए ताकि न्यूनतम लागत पर पैदावार हो सके और अधिक यील्ड की पैदावार हो सके, इसके लिए कार्य किया जाना चाहिए। हम इसके लिए एक सजेशन देते हैं कि हमारे यहां कृषि पर बहुत अनुसंधान हुआ है। हमारे यहां अच्छे बीज निकले हैं, अच्छे बागवानी के बीज निकले हैं, अच्छे फल वाले पौधे इजाद किए गए हैं, मैं चाहता हूं कि लैब को लैंड की तरफ जाना चाहिए। प्राय: आज हमारा लैंड लैबोरेट्री तक सीमित है। हम लैब में ही, पूसा में या और कहीं भी, यह तय करते हैं कि कौन से बीज का कैसे उपयोग किया जाए और इसीलिए वहां से किसानों के पास उस बारे में पूरी खबर नहीं पहुंच पाती है। हम चाहते हैं कि लैब, जो प्रयोगशाला है, जहां कृषि के बारे में अनुसंधान होता है, उस प्रयोगशाला को जमीन पर जाना चाहिए, किसानों के पास जाना चाहिए ताकि किसान की स्थानीय मिट्टी की जांच करके उनको बताया जा सके कि इस मिट्टी में, इस परटिकुलर मिट्टी में कौन सी खेती अच्छी हो सकती है और उसके लिए कितनी खाद की जरूरत होगी, किस वैराइटी की खाद की जरूरत होगी, कितनी सिंचाई की जरूरत होगी, इसकी लागत क्या होगी और जब उसका उत्पादन होगा तो कितना उससे लाभ हो सकेगा। ऐसा करने पर किसान को प्रोत्साहन मिलेगा और वह और अधिक उत्पन्न कर सकेंगे।

मैं खेती के साथ-साथ खेत मजदूरों की बात भी करना चाहता हूं। किसान और खेत में काम करने वाले मजदूर दस साल, बीस साल, पच्चीस साल या चालीस साल जब खेत में काम करते-करते थक जाते हैं, जब वे असमर्थ हो जाते हैं, बूढ़े हो जाते हैं, उनके बच्चे भी खेत मजदूर का काम करने में व्यस्त रहते हैं, उन बूढ़ों को कोई पूछने वाला नहीं होता है। हम एक ऐसे बूढ़े खेत मजदूर को जानते हैं, जो इतने असमर्थ थे कि उठ भी नहीं पाते थे, दैनिक-चर्या के लिए भी नहीं उठ पाते थे। उनको बड़े कष्ट की जिंदगी बितानी पड़ी। मैं सरकार से निवेदन करूंगा कि ऐसे खेत मजदूरों के लिए, जो खेत में काम करते-करते, उत्पादन करते-करते थक जाते हैं, असमर्थ हो जाते हैं, उनके लिए कोई अच्छी व्यवस्था की जानी चाहिए ताकि उन्हें अपने जीवन की रक्षा करने के लिए मिनिमम भोजन मिल सके, दवा मिल सके, संरक्षण मिल सके, कपड़ा मिल सके। यदि ऐसा कुछ किया जाता है तो हम आपके बड़े आभारी होंगे।

बिहार में 'गया' एक ऐसी जगह है, जो धार्मिक दृष्टि से बहुत महत्वपूर्ण है। 'बोध गया', आप जानते हैं -वहां भगवान बुद्ध को ज्ञान मिला था। बुद्ध भगवान जब तपस्या करते-करते

थक गए थे, मरणासन्न हो गए थे, वे टूट रहे थे, उनको लगता था कि बच नहीं पाएंगे, तब वहां से पानी भरने के लिए कुछ लड़कियां जा रही थीं, जिनमें 'सुजाता' नाम की एक अछूत कन्या भी थी, जो कहती जा रही थी कि 'वीणा के तार को इतना मत कस दो कि वह टूट जाए और न ही इतना ढीला कर दो कि आवाज भी न निकले।' ये शब्द भगवान बुद्ध के कानों में गए तो उन्होंने कहा कि इस लड़की का कहना ठीक है कि न हम इतनी तपस्या करें कि हमारा प्राणान्त हो जाए और न ही ऐसा कुछ करें कि ज्ञान ही प्राप्त न हो। इसलिए मध्यम मार्ग का उपदेश मिला और वे जाग गए। जागने के बाद सबसे पहले उसी कन्या ने जाकर उन्हें पानी पिलाया। 'यशोधरा' से उन्होंने कहा था कि 'तप से जब क्षीण हुआ मन से, शरीर से, मुझको बचाया मातृ जाति ने ही क्षीर से।' इसलिए मातृ जाति ने ही भगवान बुद्ध को उपदेश दिया और उन्हें क्षीर से बचाया। हम उस 'सुजाता' की वंदना करते हैं, उसके लिए भी कुछ ऐसा किया जाना चाहिए, जिससे भगवान बुद्ध को ज्ञान मिला था।

उसी प्रकार 'गया', जिसके बारे में आप जानते हैं कि यहां हमारे पितरों का पिंडदान होता है। उसमें देखते नहीं हैं कि कौन-सी गति मिली। अकाल से मृत्यु हुई या काल से मृत्यु हुई। समय पर मृत्यु हुई या असमय मृत्यु हुई। बहुत-सी आत्माएं भटकती रहती हैं। 'गया' भगवान विष्णु की वह जगह है, जहां भगवान गयासुर के कहने पर भगवान विष्णु स्वयं, सशरीर पधारे थे। उस 'गया' का आज भी ऐसा महत्त्व है कि जो वहां अपने पितरों का पिंडदान करता है, उन पितरों को गति मिल जाती है, उनका कल्याण हो जाता है। मैं चाहता हूं कि 'गया' का भी उन्नयन किया जाना चाहिए।

'राजगीर' का शांति-स्तूप जैनियों का एक बड़ा प्रमुख स्थल है। उसी प्रकार 'नवादा' जिले में 'ककोलत' झरना है, जो हर समय शीतल जल प्रवाहित करता रहता है। 'राजगीर' में गर्म जल प्रवाहित होता रहता है। इसी प्रकार 'नालंदा' में 'बिहार शरीफ' और 'मकदूमसाहब' की दरगाह है, जिस दरगाह पर जाकर राष्ट्रपति जी ने भी चादर चढ़ाई है। वह एक बहुत बड़ा स्थल है, सिद्ध-पीठ है। 'गया' में ही शक्ति-पीठ 'मंगला गौरी' है, जहां महा-माता के 84 शक्ति-पीठ में एक पीठ है तथा एक 'पटन' देवी भी एक पीठ हैं। मैं चाहता हूं कि टूरिस्ट प्लेसिस के लिहाज़ से इसको लिया जाना चाहिए और टूरिस्ट के लिहाज से ही यहां डेवलपमेंट किया जाना चाहिए ताकि यहां और भी कल्याण हो सके, लोगों का आवागमन हो सके और लोगों को रोजगार मिल सके।

अब मैं कुछ महत्वपूर्ण प्वाइंट्स की ओर आपका ध्यान दिलाना चाहता हूं। जब यह झारखंड और बिहार अलग हुआ, मैं उसके बोलने वालों में से था। झारखंड में 29 प्रतिशत liability है और 71 प्रतिशत assets हैं, इसके ठीक दूसरी तरफ बिहार में 31 प्रतिशत assets हैं और 69 प्रतिशत liability है। मतलब यह कि झारखंड के भाइयों की आमदनी ज्यादा है और खर्चा कम है और हमारे यहां आमदनी कम है, 29 परसेंट आमदनी है और 71 परसेंट खर्चा है। जब झारखंड बनाया जा रहा था, उस समय सरकार ने आश्वासन दिया था कि वहां बिहार के लिए एक विशेष पैकेज दिया जाएगा। हम सरकार के बड़े आभारी हैं कि बिहार के लिए एक विशेष पैकेज दिया गया है। हम इसके लिए उनकी वंदना करते हैं, सराहना करते हैं, प्रशंसा करते हैं, लेकिन सिर्फ इसी से काम नहीं चलेगा। हम चाहते हैं कि झारखंड की तरह, बिहार भी उन्नत हो जाए। झारखंड की तरह बिहार को उन्नत करने के लिए इन्हें बहुत कुछ करना पड़ेगा।

महोदय, झारखंड में बहुत-सी खानें हैं, सभी चीजों की खानें हैं, क्योंकि धरती के गर्भ से वहां सभी चीजें निकलती हैं। हम बिहार में खान तो नहीं ला सकते, क्योंकि यह धरती के गर्भ की चीज है, लेकिन हम छोटी-छोटी इंडस्ट्रीज़ तो ला सकते हैं, हम उनको उन्नत कर सकते हैं। एक तरफ आप देख रहे हैं कि बिहार में, उत्तरी बिहार में बाढ़ का प्रकोप है। यह हर साल का common phenomenon है। हर साल बाढ़ आती है। बाढ़ कहां से आती है? बाढ़ पानी की वजह से नहीं आती है। जब बिहार में एक बूंद भी बारिश नहीं होती है, तब भी हमारे पड़ोसी देश नेपाल से पानी आकर हमारी लाखों-लाख एकड़ जमीन को आप्लावित करती है और इसके कारण फसल बरबाद हो जाती है, घर बरबाद हो जाते हैं, पशु-धन बरबाद हो जाता है। हम चाहते हैं कि सेंट्रल गवर्नमेंट की तरफ से कुछ ऐसी योजना हो, शायद उसका कुछ प्रारूप बना भी है, लेकिन यह ऐसा प्रारूप बनना चाहिए कि पूरा embankment बन जाए और उसका डैम बना दिया जाए। डैम बनाने से दो बातें होंगी - एक तो हाइडिल पावर जनरेट होगी, जिससे हमारे यहां बिजली की कमी की शिकायत दूर होगी, दूसरा उसको चैनलाइज़ करके, उस पानी को हम सिंचाई के काम में ला सकते हैं, उत्पादन बढ़ा सकते हैं और बाढ़ के कारण जो बरबादी होती है, उससे देश को बचा सकते हैं। मैं समझता हूं कि यह देश के लिए राष्ट्रीय उत्पादन के निर्माण में सहायक होगा और बिहार के साथ-साथ, पूरे देश के लिए यह अच्छा साबित होगा।

महोदय, बिहार में बड़ी-बड़ी इंडस्ट्रीज़ नहीं लग सकतीं, क्योंकि इंडस्ट्री लगाने के लिए रॉ-मैटीरियल चाहिए, बाज़ार चाहिए, मशीनरी चाहिए। शायद हम इतने साधन जुटा पाने में समर्थ नहीं हैं। इसलिए सेंट्रल गवर्नमेंट से मैं आग्रह करता हूं कि जैसे बरौनी में थर्मल पावर का प्लांट है, रांची में बिजली की फैक्टरी है, उसी तरह से केन्द्रीय सरकार अपनी ओर से मैक्सिमम इंडस्ट्रीज़ लगाए, ताकि वहां के लोगों को रोजगार मिल सके। मेरा जहां तक विचार है, अगर ये उद्योग, कृषि पर आधारित हों, तो मैं समझता हूं कि यह वहां के जन-कल्याण के लिए अच्छा साबित होगा। अब ये कृषि पर आधारित उद्योग क्या हो सकते हैं? जो पुआल होते हैं, उनसे टाइल्स बनाई जा सकती हैं, जो भूसा होता है, उससे गैस बनाई जा सकती है, या फिर वहां मिट्टी का जो उत्पादन है, उससे भी कुछ न कुछ बनाया जा सकता, इसके अलावा टैक्सटाइल बनाया जा सकता है, खादी बनाई जा सकती है।

महोदय, गया में, मधुबनी में पावरलूम और हैंडलूम काफी हैं। मैं समझता हूं कि केन्द्रीय सरकार को और टैक्सटाइल मिनिस्ट्री को इतना पैसा देना चाहिए कि ये सारी स्कीम्स सेंट्रल स्पांसर्ड हो जाएं, ताकि खादी, हैंडलूम, पावरलूम को बढ़ावा मिल सके। ये सब चीजें इंटरनेशनल ख्याति की हैं। भागलपुर का सिल्क काफी मशहूर है। जब मैं पांडिचेरी गया था, तो खादी की दुकान में दुकानदार ने कहा कि मैं आपको भागलपुर का सिल्क दिखाता हूं। मुझे बहुत खुशी हुई कि हमारे नेशनल और इंटरनेशनल मार्केट में भागलपुर सिल्क का नाम है। मैं चाहता हूं कि वहां पर केन्द्रीय सरकार इतनी सुविधा दे कि पूंजी के अभाव में, बाज़ार के अभाव में, जो उनका काम चल नहीं रहा है, वह काम चले। उसी तरह से गया के मानपुर में ततुआ लोग हैं, जो हैंडलूम और पावरलूम का काम करते हैं। हिंदुस्तान में मदुरै ऐसी जगह है, जहां सबसे अधिक हैंडलूम और पावरलूम का काम होता है और अच्छा काम होता है। गया का हैंडलूम भी उसी तरह का है। यहां के जो बुनकर लोग हैं, जो ततुआ लोग हैं, उनको भी प्रोत्साहन दिया जाना चाहिए। हम लोग मधुबनी की खादी दिल्ली में पहनते हैं। आप बाजार में चले जाइए, तो मधुबनी की खादी बेचने वाले मिल जाते हैं और लोग लेते हैं। वहां पर यह इन्फ्रास्ट्रक्चर है, लोग

6.00 p.m.

इस काम में लगे हुए हैं, लेकिन उन्हें सूत का अभाव है, पूंजी का अभाव है, आधुनिक तकनीक का अभाव है, और फिर बाज़ार का अभाव है। सेंट्रल गवर्नमेंट को चाहिए कि वह इस ओर ध्यान दे और आप छोटी-छोटी पौल्ट्री फार्म खोल सकते हैं और लघु उद्योग भी खोल सकते हैं। उद्योग चार तरह के होते हैं। बड़े उद्योग होते हैं, एक मीडियम उद्योग होते हैं, लघु उद्योग होते हैं और ग्रामीण उद्योग होते हैं। इन उद्योगों को केन्द्रीय सरकार अपनी सहायता से ऐसा कोई कोआपरेटिव बनाकर खोले। इसके अलावा डेयरी फार्म हैं, डेयरी उद्योग हैं या चाक पर काम करने वाले उद्योग हैं या जो हमारे आदिवासी भाई जंगल से छोटी-छोटी लकड़ी काट करके उस पर कारीगरी करते हैं या रस्सी बनाते हैं या जो टोकरी बुनते हैं, अगर इनके कामों को बाजार दे दिया जाए और नई तकनीकी दे दी जाए, नया कलर दे दिया जाए, उनको नए ढंग से बनाया जाए, खूबसूरत बनाया जाए, आकर्षक बनाया जाए तो वे खिलौने भी बना सकते हैं, मूर्तियां भी बना सकते हैं। इसलिए आदिवासी भाइयों को भी, हरिजनों को भी और किसी भी वर्ग के गरीब लोगों को यह फायदेमंद हो सकता है। मैं चाहूंगा कि केन्द्रीय सरकार को इस पर ध्यान देना चाहिए। महोदय, बिहार में केले की अच्छी खेती होती है और दूसरी खेती होती है तम्बाकू की। दोनों ही खेती नेशनल और इंटरनेशनल मार्केट में हैं और उनकी प्रगति के साधन भी हैं, लेकिन उनके तरीके पुराने हैं। हम समझते हैं कि नए तरीकों की खोज करनी चाहिए। इसलिए तकनीकी को, लेबोरेटरी को वहां जाना चाहिए और वहां खोज करके बताया जाना चाहिए कि वहां केले की अच्छी वेराइटी कैसे उत्पन्न हो सकती है, अच्छा तम्बाकू कैसे उत्पन्न हो सकता है ताकि इंटरनेशनल बाजार में हम इसको ले जा सकें।

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी): आपकी पार्टी को उतना समय कम मिलेगा, यह आपको ध्यान में रखना चाहिए।

डा. फागुनी राम : सर, हम तो आपके बहुत आभारी हैं क्योंकि हम तो बहुत कम बोलते हैं। हम तो गरीबों की बात बोलते हैं

तो हम समझते हैं कि उसमें दक्षता आएगी और कारीगरी भी बढ़ेगी तथा उपयोग भी बढ़ेगा और लोकल लेविल पर ग्रामीण उद्योग को यदि बढ़ावा मिलेगा तो बहुत ही अच्छा होगा। हमारे मुसलमान भाई मोमबत्ती बहुत बनाते हैं, अगरबत्ती भी बहुत बनाते हैं, धूपबत्ती भी बहुत बनाते हैं। अगर इनको भी अच्छा बाजार मिलेगा तो बहुत अच्छी बात हो सकती है।

श्री एस. एस. अहलुवालिया (झारखंड) : आप कल बोलिएगा।

डा. फागुनी राम : मैं एक और बात कहना चाहता हूं कि ये जो ट्रेडेशनल वर्कर्ज़ हैं, बढ़ई का काम करते हैं, लुहार का काम करते हैं। ...(व्यवधान)...

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : बस अब वे कंक्लूड कर रहे हैं। देखिए, अब आप अपनी बात खत्म कीजिए।

डा. फागुनी राम : महोदय, मैं कांक्लूड कर रहा हूं। जो ट्रेडेशनल वर्कर्ज़ हैं, जो बढ़ई का काम करते हैं, जो लुहारगिरी का काम करते हैं, जो कुम्हारगिरी का काम करते हैं, उसके लिए धन्यवाद है हमारे लालू प्रसाद जी को, जिन्होंने कुल्हड़ों के उपयोग को लागू कराया,

जिससे कुम्हारों का बहुत काम चला है। इसलिए लोग उनके बहुत आभारी हैं। उन्होंने खा को भी अपने यहां लागू करवाया, क्योंकि इस उद्योग में जो मुसलमान भाई हैं इससे उन पॉवरलूम, हैण्डलूम व खादी का व्यापार चलेगा और ज्यादा लोगों को रोजगार मिलेगा। जो च उद्योग से जुड़े हुए लोग हैं, आज उनकी यह स्थिति है कि वे मरे हुए जानवरों से चमड़ा निकाल लेते हैं, लेकिन वे चमड़ा बेच देते हैं और उसमें बड़े-बड़े लोग काम कर जाते हैं। समझता हूं कि इसके लिए सेंट्रल गवर्नमेंट इनीशिएटिव लेकर अलग से एक कोआपरेटिव बनाए आज चर्म उद्योग में इसका अपना नाम है, एक अपना स्थान है। अतः चर्म उद्योग को प्रोत्साह दिया जाए ताकि उनकी बेरोजगारी मिट सके और इससे आधुनिकीकरण भी आएगा। इसलि हम चाहते हैं सरकार इस पर विशेष ध्यान दे। उपसभाध्यक्ष महोदय, मैं आपका बड़ा आभारी कि आपने घंटी के बाद भी हमको बोलने की इजाजत दी। सरकार को अच्छा बजट लाने के लि हम धन्यवाद देते हैं, साधुवाद देते हैं। धन्यवाद।

उपसभाध्यक्ष (श्री दिनेश त्रिवेदी) : गवई साहब, आप कल बोलेंगे। Furthe discussion on the Budget (General), 2004-05, will continue tomorrow. Th House now stands adjourned to meet at 11 a.m. tomorrow, the 21st July 2004.

The House then adjourned at four minutes past six of the clock till eleven of the clock on Wednesday, the 21st July, 2004.

MGIPMRND—2283RS—05.10.2004.